

THE HIGH COURT OF ORISSA: CUTTACK
NOTIFICATION

Dated, Cuttack, the 10th February, 2025

No. 348 / A:- In exercise of the powers conferred under Rule-45 of the Odisha Superior Judicial Service & Odisha Judicial Service Rules, 2007, the High Court of Orissa on 17.01.2025, upon consideration and disposal of the objections/representations of the Judicial officers, has prepared the Seniority List of the Judicial Officers in all cadres which is hereby published as the Final Civil List, 2024.

By Order of the High Court
Dr. Jeevanjyoti Rath
Registrar (Admn.)

Memo No. 3280 / Date:-10.02.2025
XXIX-5/2022

Copy forwarded to the Director of Printing, Stationery and Publication, Odisha, Cuttack-10 with a request to publish the Notification with enclosed Final Civil List, 2024 in the next issue of the Odisha Gazette positively.

By Order of the High Court

Registrar (Admn.)

Memo No. 3281 / Date:- 10.02.2025

Copy forwarded by e.mail to :-

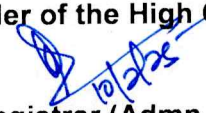
- 1-3. the Addl. Chief Secy. to Govt. of Odisha, Home/ Revenue & D.M./G.A. & P.G Department, Bhubaneswar,
- 4-13. the Addl. Chief Secy. to Govt. of Odisha, Law/ Labour & ESI / Finance / Commerce & Transport (Transport)/ Higher Education/ Water Resources/ H & UD/ Cooperation/ FS & CW/ Minorities & Backward Classes Welfare Department, Bhubaneswar,
14. the District & Sessions Judges (All),
15. the Registrar General, High Court of Orissa, Cuttack,
16. the A.D.J.-cum-Special Judge (C.B.I), Bhubaneswar (All),
17. the Judge, Family Court (All),
18. the A.D.J-cum-Special Judge (Vig.) (All),
19. the Director, Odisha Judicial Academy, Cuttack,
20. the P.O., State Education Tribunal, Bhubaneswar,
- 21-22. the P.O., Industrial Tribunal, Bhubaneswar/Rourkela,
23. the Chairman, Odisha Sales Tax Tribunal, Cuttack,
24. the P.O. (Member), Cooperative Tribunal, Bhubaneswar,

P.T.O

- 25-26. the Special Judge, Special Court, Cuttack/Bhubaneswar,
27. the Member Secretary, O.S.L.S.A., Cuttack,
28. the Member, S.T.A.T., Cuttack,
29-31. the P.O., LAR & R Authority, Cuttack/Berhampur/ Sambalpur,
32. the Commissioner of Hindu Religious Endowments, Bhubaneswar,
33. the Director of Public Prosecutions, Bhubaneswar,
34. the Chairman, Arbitration Tribunal, Bhubaneswar,
35. the Legal Advisor, State Vigilance Organization, Cuttack,
36. the Secretary, Lokayukta, Odisha, Bhubaneswar,
37. the Registrar, OREAT, Bhubaneswar,
38. the Member, 2nd MACT, Sambalpur / Berhampur,
39. the Secretary, State C.D.R. Commission, Cuttack,
40. the P.O., Wakf Tribunal, Cuttack,
41. the Registrar, O.H.R.C., Bhubaneswar,

for information and circulation of the same by e.mail among other officers working in their judgeships and administrative control of the respective authorities for their information.

By Order of the High Court


Registrar (Admn.)

Memo No. 3282 / Date:- 10.02.2025

Copy forwarded to

1. the Addl. Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice,
2. the Joint Registrar-cum- Principal Secretary/ A.D.R-cum- Addl. Principal Secretaries /A.R-cum-Senior Secretaries / Secretaries to Hon'ble Judges of the Court for placing the notification along with Final Civil List, 2024 before their Lordships :
for information.

By Order of the High Court


Registrar (Admn.)

Memo No. 3283 / Date:- 10.02.2025

Copy forwarded to the Central Project Coordinator of the Court for uploading the Final Civil List, 2024 in the Court's website.

By Order of the High Court


Registrar (Admn.)



**CIVIL LIST OF MEMBERS OF ODISHA SUPERIOR JUDICIAL SERVICE &
ODISHA JUDICIAL SERVICE**

**PUBLISHED UNDER THE AUTHORITY OF
THE HIGH COURT OF JUDICATURE, ORISSA, CUTTACK**

FINAL CIVIL LIST - 2024

PART- I

OFFICERS IN THE CADRE OF DISTRICT JUDGE

TOTAL CADRE STRENGTH: 265

SCALE OF PAY

Entry Level – (132 posts)	:	Rs. 1,44,840 – 1,94,660/-
Selection Grade- (93 posts)	:	Rs. 1,63,030 – 2,19,090/-
Super-time Scale- (40 posts)	:	Rs. 1,99,100 – 2,24,100/-
Permanent – 265		

(a)	District & Sessions Judge	:	30
(b)	Addl. District & Sessions Judge	:	90
(c)	A.D.J-cum- Special Court under POCSO Act	:	24
(c)	Addl. District Judge-cum-Special Judge (CBI)	:	05
(d)	Addl. District Judge-cum-Special Judge (Vig.)	:	19
(e)	Addl. District Judge-cum-Addl. Special Judge (Vig.)	:	03
(f)	Judge, Family Court	:	32
(g)	Special Posts	:	52
(h)	Leave Reserve	:	10

265

1.	Registrar General, Orissa High Court, Cuttack	24.	IInd Judicial Member, Sales Tax Tribunal, Cuttack
2.	Registrar (Judicial), Orissa High Court, Cuttack	25.	Director, Odisha Judicial Academy, Cuttack
3.	Registrar (I & E), Orissa High Court, Cuttack	26.	Special Judge, Special Court, Cuttack
4.	Principal Secretary to Government, Law Department, Bhubaneswar	27.	Special Judge, Special Court, Bhubaneswar
5.	Legal Remembrancer, Law Department, Bhubaneswar	28.	Authorised Officer, Special Court, Cuttack
6.	Ist Additional Legal Remembrancer, Law Department, Bhubaneswar	29.	Authorised Officer, Special Court, Bhubaneswar
7.	Presiding Officer, Industrial Tribunal, Bhubaneswar	30.	Registrar (Vigilance), Orissa High Court, Cuttack
8.	Chairman, Sales Tax Tribunal, Cuttack	31.	Registrar (Admn.), Orissa High Court, Cuttack
9.	Commissioner, Hindu Religious Endowments, BBSR	32.	Secretary, Juvenile Justice Committee, OHC, Cuttack
10.	Member, State Transport Appellate Tribunal, Cuttack	33.	Registrar, Records, Orissa High Court, Cuttack
11.	P.O., State Education Tribunal, Bhubaneswar	34.	OSD (Vigilance), Orissa High Court, Cuttack
12.	Director of Public Prosecutions, Odisha, Bhubaneswar	35.	Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack
13.	Chairman, Arbitration Tribunal, Bhubaneswar	36.	Member Secretary, State Court Management System, Orissa High Court, Cuttack
14.	IInd Motor Accident Claims Tribunal (N.D.), Sambalpur	37.	Editor-in-Chief, ILR Cuttack Series, Orissa High Court, Cuttack
15.	IInd Motor Accident Claims Tribunal (S.D.), Berhampur	38.	Full Time Secretary, H.C.L.S.C.
16.	Member-Secretary, Legal Services Authority, Cuttack	39-41	Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir
17.	IInd Additional L.R., Law Department, Bhubaneswar	42-45	Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur
18.	Addl. Secretary (Judl.), Law Deptt. Bhubaneswar	46.	Addl. Director, OJA, Cuttack
19.	P.O., Industrial Tribunal, Rourkela	47-49	LAR & R Authorities, Cuttack, Berhampur & Sambalpur
20.	1 st Judicial Member, Sales Tax Tribunal, Cuttack	50.	Director of Prosecutions, Lokayukta, Odisha
21.	Adjudicating Officer, ORERA, Bhubaneswar	51.	Secretary (Judl.), Lokayukta, Odisha
22.	Legal Advisor, State Vigilance Organisation, Cuttack	52.	Registrar, OREAT, Bhubaneswar
23.	P.O. (Member), Co-operative Tribunal, Bhubaneswar		

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8

CIVIL LIST OF OFFICERS IN THE CADRE OF DISTRICT JUDGE

1.	Shri Satya Narayan Mishra, B.Sc. LL.M Sonepur Sonepur	16.07.1968 31.07.2026 31.07.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge, Balasore (ST) 01.08.2024	
2.	Shri Goutam Sharma M.A. LL.B Sundargarh Sundargarh	05.07.1973 31.07.2031 31.07.2033	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Dist. & Sessions Judge, Deogarh (ST) 20.07.2022	
3.	Shri Biranchi Narayan Mohanty, B.A. LL.B Cuttack Cuttack	18.06.1968 30.06.2026 30.06.2028	08.12.2008 08.12.2008	08.12.2008 07.12.2010	31.10.2008	Judge, Family Court, Baripada (ST) 09.11.2022	
4.	Shri Malaya Ranjan Dash, M.Sc., LL.M Cuttack Cuttack	05.04.1973 30.04.2031 30.04.2033	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	A.D.J-cum-Special Judge (Vig.), Bolangir (SG) 16.05.2023	
5.	Shri Hiranmaya Bisoi B.A. LL.M. Cuttack / Bhubaneswar	18.10.1971 31.10.2029 31.10.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	P.O, LAR & R Authority, Cuttack (ST) 05.07.2024/ 18.09.2024	
6.	Shri Bikram Keshari Pattnayak, B.A, LL.M Khurda / Bhubaneswar	07.01.1971 31.01.2029 31.01.2031	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Judge, Family Court, Bolangir (ST) 17.05.2023	
7.	Shri Gopal Chandra Behera, B.A. LL.B Bolangir/ Bolangir	25.05.1967 31.05.2025 31.05.2027	15.12.2010 15.12.2010	15.12.2010 14.12.2012	03.11.2010	Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 14.09.2022	
8.	Shri Asanta Kumar Das, B.com, LL.B Kendrapara / Cuttack	06.05.1974 31.05.2032 31.05.2034	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Registrar General, High Court of Orissa, Cuttack (ST) 25.07.2024	
9.	Shri Biswajit Das M.A. LL.M Kalahandi Dharamgarh	03.12.1973 31.12.2031 31.12.2033	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	P.O, Designated Court under OPID Act, Balasore (ST) 17.11.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
10.	Shri Manas Ranjan Barik , M.A. LL.B Kendrapara / Khurda	07.03.1975 31.03.2033 31.03.2035	03.08.2012 03.08.2012	03.08.2012 02.08.2014	07.03.2012	Principal Secretary to Govt., Law Department, Bhubaneswar (ST) 03.10.2023	
11.	Shri Sanjay Ranjan Bohidar , M.A LL.B Bolangir Bolangir	06.07.1965 31.07.2023 31.07.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Special Judge (C.B.I), Court No.I, Bhubaneswar (ST) 05.07.2024	
12.	Shri Pradyumna Kumar Nayak , M.A, LL.M Jajpur / Bhubaneswar	14.07.1967 31.07.2025 31.07.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Registrar (Vig.), High Court of Orissa, Cuttack (ST) 05.07.2024	
13.	Shri Shyam Sundar Dash , B.A. LL.M Sambalpur Sambalpur	05.06.1965 30.06.2023 30.06.2025	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Director of Public Prosecutions, Odisha, Bhubaneswar (ST) 04.08.2023	
14.	Shri Pradeep Kumar Mahanta , LL.B Keonjhar Champua	01.07.1967 30.06.2025 30.06.2027	08.04.2013 08.04.2013	08.04.2013 07.04.2015	19.03.2013	Dist. & Sessions Judge, Koraput, Jeypore (ST) 01.08.2024	
15.	Shri Sudipta Acharya LL.B Cuttack	21.04.1970 30.04.2028 30.04.2030	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Member- Secy., Odisha State Legal Services Authority, Cuttack (ST) 14.09.2022	
16.	Shri Ram Shankar Hota , B.A LL.B Subarnapur/ Sonepur	08.05.1971 31.05.2029 31.05.2031	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Member, 2 nd MACT (S.D), Berhampur (ST) 18.07.2022	
17.	Shri Bidyut Kumar Mishra , M.Phil, LL.B Bolangir Bolangir	01.05.1968 30.04.2026 30.04.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Director, Odisha Judicial Academy, Cuttack (ST) 27.03.2024	
18.	Shri Asim Kumar Dalbehera , M.A., LL.M Deogarh Rourkela	29.10.1968 31.10.2026 31.10.2028	27.05.2013 27.05.2013	27.05.2013 26.05.2015	07.05.2013	Special Judge, Special Court, Bhubaneswar (ST) 01.08.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
19.	Shri Bhagabana Pradhana B.Sc, LL.M Ganjam / Cuttack	15.01.1977 31.01.2035 31.01.2037	27.08.2014 27.08.2014	27.08.2014 26.08.2016	28.06.2014	Judge, Family Court, Jagatsinghpur (ST) 14.09.2022	
20.	Shri Satyapira Mishra M.Com, LL.M Angul Cuttack	01.02.1968 31.01.2026 31.01.2028	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Kandhamal, Phulbani (ST) 09.12.2022	
21.	Dr. Bhagyalaxmi Rath , M.A., Ph.D Puri Cuttack	03.12.1969 31.12.2027 31.12.2029	17.11.1997 17.11.1997	10.08.2015 09.08.2017	02.06.2015	Presiding Officer, State Education Tribunal, Bhubaneswar (ST) 08.09.2022	
22.	Shri Lalit Kumar Dash , M.A., LL.B Khurda Khurda	02.07.1966 31.07.2024 31.07.2026	05.04.1995 17.11.1997	18.08.2015 17.08.2017	02.06.2015	A.D.J-cum- Special Judge (Vig.), Balasore (SG) 05.07.2024	
23.	Shri Sitikantha Samal , M.A. LL.B Jajpur Jajpur	25.06.1965 30.06.2023 30.06.2025	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	Dist. & Sessions Judge, Cuttack (ST) 18.09.2024	
24.	Shri Subrata Mohanty , B.A., LL.M. Balasore Sundargarh	02.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	30.11.2015 29.11.2017	02.06.2015	Dist. & Sessions Judge, Nabarangpur (ST) 11.07.2024	
25.	Shri Sanjeeb Dubey , M.Com, LL.B Sambalpur Sambalpur	15.07.1967 31.07.2025 31.07.2027	07.05.2001 07.05.2001	10.08.2015 09.08.2017	02.06.2015	1 st Judicial Member, Sales Tax Tribunal, Cuttack (ST) 11.07.2024	
26.	Shri Benudhar Patra B.Sc, LL.M Khurda / Cuttack	03.05.1976 31.05.2034 31.05.2036	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 17.05.2023	
27.	Shri Aruna Kumar Mallick B.A. LL.M Jajpur / Jajpur & Cuttack	28.06.1972 30.06.2030 30.06.2032	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Special Judge, Special Court, Cuttack (ST) 12.12.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
28.	Smt. Rupashree Chowdhury B.A. LL.M Jajpur / Cuttack	12.06.1977 30.06.2035 30.06.2037	01.09.2015 01.09.2015	01.09.2015 31.08.2017	17.06.2015	Dist. & Sessions Judge, Ganjam, Berhampur (ST) 16.05.2023	
29.	Shri Pratap Kumar Patra, B.Com, LL.B Ganjam, Berhampur	01.10.1969 30.09.2027 30.09.2029	17.11.1997 17.11.1997	20.06.2016 19.06.2018	29.04.2016	Dist. & Sessions Judge, Boudh (ST) 01.08.2024	
30.	Shri Nisith Nisank, B.A. LL.B Cuttack/CTC & BBSR	12.04.1977 30.04.2035 30.04.2037	30.06.2016	30.06.2016 29.06.2018	18.05.2016	Dist. & Sessions Judge, Khurda at Bhubaneswar (ST) 18.07.2022	
31.	Shri Rajesh Ekka, M.A. LL.M Sundargarh Rajgangpur	15.02.1965 28.02.2023 28.02.2025	17.11.1997 17.11.1997	03.10.2016 02.10.2018	23.07.2016	A.D.J-cum- Special Judge (Vig.), Jeypore (ST) 06.04.2021	
32.	Dr. Pabitra Mohan Samal, LL.M, Ph.D Gajapati Paralakhemundi	28.06.1968 30.06.2026 30.06.2028	17.11.1997 17.11.1997	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Bolangir (ST) 02.01.2024	
33.	Shri Dipti Ranjan Kanungo, B.Sc LL.M Cuttack Cuttack	24.11.1969 30.11.2027 30.11.2029	26.07.1999 26.07.1999	17.08.2016 16.08.2018	23.07.2016	Member, 2 nd Motor Accident Claims Tribunal (ND), Sambalpur (ST) 05.07.2024	
34.	Shri Niranjana Panda, B.Sc, LL.B Cuttack Cuttack	24.04.1968 30.04.2026 30.04.2028	26.07.1999 26.07.1999	28.09.2016 27.09.2018	23.07.2016	Dist. & Sessions Judge, Nuapada (ST) 03.10.2023	
35.	Shri Digambar Prusty, B.Sc, LL.B Cuttack Banki	28.04.1965 30.04.2023 30.04.2025	26.07.1999 26.07.1999	01.10.2016 30.09.2018	23.07.2016	Judge, Family Court, Balasore (ST) 12.09.2024	
36.	Shri Anup Kumar Chandan, LL.B Bolangir Patnagarh	20.04.1967 30.04.2025 30.04.2027	26.07.1999 26.07.1999	19.09.2016 18.09.2018	23.07.2016	Judge, Family Court, Deogarh (ST) 05.07.2024	
37.	Shri Pranab Kumar Patra, B.Com, LL.M. Khurda Puri	19.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	14.09.2016 13.09.2018	23.07.2016	LR-cum-Spl. Secretary, Law Deptt., Bhubaneswar (ST) 02.01.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
38.	Shri Sangram Keshari Pattanaik, M.A., LL.M Nayagarh Ganjam	28.08.1968 31.08.2026 31.08.2028	07.05.2001 07.05.2001	17.08.2016 16.08.2018	23.07.2016	Dist. & Sessions Judge, Bhadrak (ST) 03.10.2023	
39.	Shri Srinibash Pratihari, M.A, LL.M Puri No Practice at Bar	04.08.1969 31.08.2027 31.08.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Jagatsinghpur (SG) 05.07.2024	
40.	Shri Pranab Kumar Routray, M.A. LL.M Cuttack Cuttack	02.06.1971 30.06.2029 30.06.2031	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Gajapati, Parlakhemundi (SG) 01.08.2022	
41.	Smt. Ajanta Sadangi, M.A., LL.M Khurda Bhubaneswar	03.09.1967 30.09.2025 30.09.2027	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Puri (SG) 02.01.2024	
42.	Shri Rashmi Mohan Acharya, B.A., LL.B Nayagarh Puri	15.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	19.09.2016 18.09.2018	23.07.2016	Dist. & Sessions Judge, Sonepur (SG) 20.07.2022	
43.	Shri Aurobindo Pattanaik, B.A., LL.B Kendrapara Bhubaneswar	14.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	17.09.2016 16.09.2018	23.07.2016	Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 19.07.2022	
44.	Shri Lalatendu Jena, B.A. LL.B Kendrapara Cuttack	28.07.1968 31.07.2026 31.07.2028	07.05.2001 07.05.2001	28.09.2016 27.09.2018	23.07.2016	Commissioner of Hindu Religious Endowments, Bhubaneswar (SG) 02.01.2024	
45.	Shri Damodar Rath B.A , LL.B Dhenkanal Dhenkanal	21.06.1969 30.06.2027 30.06.2029	07.05.2001 07.05.2001	31.08.2016 30.08.2018	23.07.2016	Dist. & Sessions Judge, Angul (SG) 02.01.2024	
46.	Shri Debadatta Das Mohapatra, LL.M. Balasore Cuttack	27.02.1979 28.02.2037 28.02.2039	10.11.2004 10.11.2004	19.09.2016 18.09.2018	23.07.2016	Judge, Family Court, Phulbani 25.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
47.	Shri Amruta Ranjan Nanda, LL.M Khurda Nil	10.05.1981 31.05.2039 31.05.2041	10.11.2004 10.11.2004	17.07.2017 16.07.2019	09.05.2017	Dist. & Sessions Judge, Jajpur (SG) 05.07.2024	
48.	Smt. Luna Mohanty, M.A., LL.B Cuttack Delhi	10.02.1970 29.02.2028 28.02.2030	07.05.2001 07.05.2001	17.07.2017 16.07.2019	09.05.2017	Dist. & Sessions Judge, Bargarh (SG) 19.07.2022	
49.	Shri Debasis Rout M.A., LL.M Cuttack Cuttack	11.01.1967 31.01.2025 31.01.2027	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	A.D.J-cum- Special Judge (Vig.), Bhubaneswar (SG) 17.05.2023	
50.	Smt. Pragnya Panigrahi, M.A. LL.M Cuttack Cuttack	19.09.1970 30.09.2028 30.09.2030	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	Dist. & Sessions Judge, Sambalpur (SG) 05.07.2024	
51.	Smt. Sikha Rani Rath, M.A., LL.M Sambalpur Deogarh	17.07.1966 31.07.2024 31.07.2026	26.07.1999 26.07.1999	31.07.2017 30.07.2019	29.05.2017	Dist. & Sessions Judge, Sundargarh (SG) 05.07.2024	
52.	Dr. Prasanna Kumar Panda, M.A, LL.M, Ph.D Nayagarh Bhubaneswar	15.07.1968 31.07.2026 31.07.2028	26.07.1999 26.07.1999	05.08.2017 04.08.2019	29.05.2017	Dist. & Sessions Judge, Malkangiri (SG) 05.07.2024	
53.	Shri Jagadish Prasad Mohanty, B.A., LL.M Jajpur Cuttack	03.05.1968 31.05.2026 31.05.2028	07.05.2001 07.05.2001	07.10.2017 06.10.2019	29.05.2017	Dist. & Sessions Judge, Dhenkanal (SG) 09.09.2022	
54.	Shri Anup Ranjan Pattanaik, M.A. LL.M Khurda Bhubaneswar	15.07.1969 31.07.2027 31.07.2029	07.05.2001 07.05.2001	11.09.2017 10.09.2019	29.05.2017	Dist. & Sessions Judge, Kalahandi, Bhawanipatna (SG) 05.07.2024	
55.	Shri Prasanta Kumar Nayak, B.A. LL.B Jagatsinghpur Jagatsinghpur	27.05.1967 31.05.2025 31.05.2027	07.05.2001 07.05.2001	31.07.2017 <u>18.06.2018</u> 17.06.2020	29.05.2017/ 16.05.2018	Dist. & Sessions Judge, Jharsuguda (SG) 12.09.2024	Given retrospective promotion.
56.	Shri Dhanurdhar Senapati, M.A. LL.B Puri Bhubaneswar	28.04.1966 30.04.2024 30.04.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	ADJ-cum- Special Judge (Vig.), Sambalpur (SG) 17.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
57.	Shri Mohan Rao Dora, B.Sc, LL.M Ganjam Berhampur	01.06.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	P.O, Designated Court under OPID Act, Sambalpur (SG) 20.07.2022	
58.	Shri Anand Narayan Maharana, B.A. (Hons), LL.M. Balasore/ Keonjhar	12.01.1967 31.01.2025 31.01.2027	07.05.2001 07.05.2001	31.07.2017 30.07.2019	29.05.2017	Dist. & Sessions Judge, Nayagarh (SG) 16.05.2023	
59.	Shri Samar Bilash Behera, B.A., LL.B Ganjam Berhampur	05.11.1968 30.11.2026 30.11.2028	07.05.2001 07.05.2001	11.08.2017 10.08.2019	29.05.2017	A.D.J-cum-Special Judge (Vig.), Phulbani (SG) 09.11.2022	
60.	Ms. Rajalaxmi Pattnayak M.Phil, LL.B Kandhamal Phulbani	09.05.1972 31.05.2030 31.05.2032	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	A.D.J-cum-Special Judge (Vig.), Angul (SG) 05.07.2024	
61.	Shri Deepak Kumar B.A, LL.B (Hons.) Cuttack Bhubaneswar	20.05.1980 31.05.2038 31.05.2040	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Judge, Family Court, Dhenkanal (SG) 05.07.2024	
62.	Shri Satya Narayan Sarangi B.A, LL.B Mayurbhanj Udala	05.07.1977 31.07.2035 31.07.2037	04.09.2017 04.09.2017	04.09.2017 03.09.2019	06.06.2017	Dist. & Sessions Judge, Rayagada (SG) 17.05.2023	
63.	Shri Arun Kumar Sahoo, B.Sc LL.M Cuttack Cuttack	24.06.1966 30.06.2024 30.06.2026	26.07.1999 26.07.1999	24.07.2018 23.07.2020	01.05.2018	A.D.J-cum-Special Judge (Vig.), Berhampur (SG) 19.07.2022	
64.	Smt. Rasmita Dalai, LL.M Cuttack Cuttack	26.06.1971 30.06.2029 30.06.2031	26.07.1999 26.07.1999	09.07.2018 08.07.2020	01.05.2018	A.D.J-cum-Special Judge (Vig.), Keonjhar (SG) 09.09.2022	
65.	Shri Girija Prasad Mohapatra, B. Com LL.B Khurda Khurda	12.07.1972 31.07.2030 31.07.2032	07.05.2001 07.05.2001	02.07.2018 01.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Umerkote (SG) 09.11.2022	
66.	Shri Bikram Pattnaik, B. Sc (Hons.), LL.M Nayagarh Bhubaneswar	26.10.1968 31.10.2026 31.10.2028	07.05.2001 07.05.2001	18.06.2018 17.06.2020	01.05.2018	Registrar (Inspection), High Court of Orissa, Cuttack (SG) 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
67.	Shri Raj Kishore Lenka, B.Com LL.B Cuttack Cuttack	25.09.1969 30.09.2027 30.09.2029	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Kuchinda (SG) 03.04.2023	
68.	Shri Sushil Kumar Rout, M.A. LL.M. Keonjhar Keonjhar	15.05.1966 31.05.2024 31.05.2026	07.05.2001 07.05.2001	09.07.2018 08.07.2020	01.05.2018	P.O, Designated Court under OPID Act, Cuttack (SG) 12.09.2024	
69.	Shri Pravat Kumar Rajguru, B.A. LL.B Khurda Bhubaneswar	10.02.1968 28.02.2026 29.02.2028	07.05.2001 07.05.2001	04.07.2018 03.07.2020	01.05.2018	Addl. Dist. & Sessions Judge, Bhadrak (SG) 21.01.2025	
70.	Smt. Sweta Mishra, LL.B Dhenkanal Bhubaneswar	01.07.1979 30.06.2037 30.06.2039	10.11.2004 10.11.2004	18.06.2018 17.06.2020	01.05.2018	A.D.J-cum-Special Court under POCSO Act, Rayagada (SG) 14.12.2023	
71.	Shri Manash Kumar Panda, LL.M Baragarh Baragarh	01.07.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	04.07.2018 03.07.2020	01.05.2018	A.D.J-cum-Special Court under POCSO Act, Nayagarh (SG) 03.10.2023	
72.	Shri Prasanta Kumar Mishra, M.Com, LL.M Jajpur Cuttack	07.07.1966 31.07.2024 31.07.2026	17.11.1997 17.11.1997	06.07.2018 05.07.2020	01.05.2018	Judge, Family Court, Sonepur (SG) 05.07.2024	
73.	Ms. Purnima Jena, M.A, LL.B Jajpur Cuttack	03.07.1973 31.07.2031 31.07.2033	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	A.D.J-cum- Special Judge (Vig.), Baripada (SG) 05.07.2024	
74.	Shri Himansu Sekhar Mallick, LL.M Keonjhar	10.06.1974 30.06.2032 30.06.2034	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	A.D.J-cum-Addl. Special Judge (Vig.), Bhubaneswar (SG) 05.07.2024	
75.	Ms. Itishree Mohapatra, LL.B Dhenkanal Cuttack	01.07.1978 30.06.2036 30.06.2038	02.07.2018 02.07.2018	02.07.2018 01.07.2020	16.05.2018	Judge, Family Court, Keonjhar (SG) 25.07.2023	
76.	Shri Raj Kishore Mohapatra, B.A, LL.B Nayagarh Nayagarh	04.10.1966 31.10.2024 31.10.2026	07.05.2001 07.05.2001	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Special Judge (Vig.), Cuttack (SG) 25.07.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
77.	Mrs. Pranati Saha, LL.B Khurda Nil	16.06.1977 30.06.2035 30.06.2037	10.11.2004 10.11.2004	16.02.2019 15.02.2021	24.12.2018	A.D.J-cum-Special Judge (Vig.), Dhenkanal (SG) 02.01.2024	
78.	Ms. Swagati Das, LL.M. Cuttack	05.11.1977 30.11.2035 30.11.2037	10.11.2004 10.11.2004	08.02.2019 07.02.2021	24.12.2018	Judge, Family Court, Khurda (SG) 12.09.2024	
79.	Shri Asish Kumar Tripathy, LL.M. Khurda Nil	23.12.1976 31.12.2034 31.12.2036	10.11.2004 10.11.2004	16.02.2019 15.02.2021	24.12.2018	Addl. Dist. & Sessions Judge, Karanjia (SG) 05.07.2024	
80.	Shri Badri Narayan Nanda, LL.M. Puri Nil	12.07.1980 31.07.2038 31.07.2040	10.11.2004 10.11.2004	07.01.2019 06.01.2021	24.12.2018	A.D.J-cum- Special Judge (Vig.), Bhawanipatna (SG) 18.09.2024	
81.	Dr. Jeevanjyoti Rath, LL.M., Ph.D Kendrapara Nil	03.03.1979 31.03.2037 31.03.2039	10.11.2004 10.11.2004	02.03.2019 01.03.2021	24.12.2018	Registrar (Admn.), High Court of Orissa, Cuttack (SG) 05.07.2024	
82.	Dr. V. Sujata LL.M., Ph.D Cuttack Nil	31.10.1978 31.10.2036 31.10.2038	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Rairangpur (SG) 05.07.2024	
83.	Shri Suresh Chandra Pradhan, LL.M. Nayagarh Cuttack	04.04.1973 30.04.2031 30.04.2033	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Dharamgarh 30.10.2023	
84.	Shri Parthasarathi Pattnaik, LL.B Jagatsinghpur Nil	10.08.1981 31.08.2039 31.08.2041	10.11.2004 10.11.2004	21.01.2019 20.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Rairakhol (SG) 01.07.2024	
85.	Shri Raja Ranjan Padhi, LL.M. Khurda Nil	02.07.1975 31.07.2033 31.07.2035	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	A.D.J-cum-Spl. Judge (Vig.), Bargarh (SG) 18.09.2024	
86.	Shri Rajesh Dash, LL.M. Dhenkanal Cuttack / Dhenkanal	03.06.1978 30.06.2036 30.06.2038	10.11.2004 10.11.2004	08.02.2019 07.02.2021	24.12.2018	A.D.J-cum-Special Court under POC SO Act, Phulbani, (SG) 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
87.	Ms. Sasmita Parhi, LL.B Balasore Udala	06.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	A.D.J-cum-Special Judge (Vig.), Sundargarh (SG) 05.07.2024/ 12.09.2024	
88.	Shri Madanlal Khedia, LL.M Baragarh Baragarh	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	06.03.2019 05.03.2021	24.12.2018	Judge, Family Court, Bhubaneswar (SG) 09.11.2022	
89.	Shri Surya Narayan Dwivedi, LL.M. Cuttack Nil	02.02.1973 28.02.2031 28.02.2033	10.11.2004 10.11.2004	19.01.2019 18.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Padampur (SG) 05.07.2024	
90.	Shri Satya Ranjan Pradhan, LL.M Kendrapara/ Balasore Nil	08.06.1980 30.06.2038 30.06.2040	10.11.2004 10.11.2004	28.01.2019 27.01.2021	24.12.2018	Registrar (Judicial), High Court of Orissa, Cuttack (SG) 15.01.2025	
91.	Mrs. Minakshi Das, LL.M. Khurda Nil	02.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	17.01.2019 16.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Soro (SG) 04.01.2025	
92.	Shri Pranaya Kumar Das, LL.B Kendrapra Nil	17.09.1975 30.09.2033 30.09.2035	10.11.2004 10.11.2004	06.03.2019 05.03.2021	24.12.2018	Addl. Dist. & Sessions Judge, Champua (SG) 05.07.2024	
93.	Mrs. Bandana Kar, LL.B Baragarh Baragarh	21.07.1966 31.07.2024 31.07.2026	10.11.2004 10.11.2004	24.01.2019 23.01.2021	24.12.2018	A.D.J-cum-Addl. Special Judge (Vig.), Bhubaneswar (SG) 30.10.2023	
94.	Shri Akhil Kumar Paschimakabat, LL.M. Puri Nil	04.05.1978 31.05.2036 31.05.2038	10.11.2004 10.11.2004	04.01.2019 03.01.2021	24.12.2018	Judge, Family Court, Boudh (SG) 05.07.2024	
95.	Shri Dillip Kumar Biswal. LL.B Cuttack Nil	06.06.1974 30.06.2032 30.06.2034	10.11.2004 10.11.2004	22.01.2019 21.01.2021	24.12.2018	Addl. Dist. & Sessions Judge, Sonapur (SG) 05.07.2024	
96.	Dr. Md. Irshadun Nabi, LL.M., Ph.D Bhadrak Nil	30.06.1973 30.06.2031 30.06.2033	10.11.2004 10.11.2004	18.04.2019 17.04.2021	19.03.2019	1 st Addl. Dist. & Sessions Judge, Balasore 01.08.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
97.	Ms. Sonali Pattnaik, LL.B Keonjhar Nil	02.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Patnagarh 14.12.2023	
98.	Shri Pradeepta Kumar Sahoo, LL.M. Kendrapara Baragarh	07.07.1968 31.07.2026 31.07.2028	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	P.O, LAR & R Authority, Berhampur 01.08.2024	
99.	Ms. Subhashree Tripathy, LL.B Khurda Nil	14.09.1980 30.09.2038 30.09.2040	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Balliguda 05.07.2024	
100.	Mrs. Mamita Das, LL.M. Cuttack Nil	02.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Keonjhar 08.05.2023	
101.	Shri Ashutosh Dash, LL.M. Cuttack Nil	10.06.1976 30.06.2034 30.06.2036	10.11.2004 10.11.2004	24.06.2019 23.06.2021	19.03.2019	Addl. Dist. & Sessions Judge, Bonai 01.08.2024	
102.	Shri Lokanath Sahoo, LL.M. Jajpur Nil	10.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	21.04.2019 20.04.2021	19.03.2019	Judge, Family Court, Jharsuguda 16.12.2023	
103.	Shri Rajesh Kumar Nair V.G., LL.M. Kerala Nil	17.04.1977 30.04.2035 30.04.2037	10.11.2004 10.11.2004	20.04.2019 19.04.2021	19.03.2019	Addl. Dist. & Sessions Judge, Kantabanji 12.09.2024	
104.	Ms. Sumita Jena, LL.B Jajpur Nil	09.06.1981 30.06.2039 30.06.2041	10.11.2004 10.11.2004	12.04.2019 11.04.2021	19.03.2019	Judge, Family Court, Puri 16.12.2023	
105.	Shri Ashok Kumar Pahi, LL.M. Keonjhar Bhubaneswar	12.07.1973 31.07.2031 31.07.2033	10.11.2004 10.11.2004	16.05.2019 15.05.2021	19.03.2019	Judge, Family Court, Parlakhemundi 11.07.2024	
106.	Shri Ajay Kumar Pradhan (A), LL.B Keonjhar Nil	12.05.1975 31.05.2033 31.05.2035	10.11.2004 10.11.2004	09.05.2019 08.05.2021	19.03.2019	Addl. Dist. & Sessions Judge, Jaleswar 04.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
107.	Shri Laxminarayan Ray Choudhury , B.Sc. LL.M Boudh Kendrapara	15.07.1970 31.07.2028 31.07.2030	07.05.2001 07.05.2001	08.11.2019 07.11.2021	31.08.2019	3 rd Addl. Dist. & Sessions Judge, Cuttack 08.01.2025	
108.	Shri Amiya Ranjan Jena , M.Sc. LL.B Kendrapara Nil	29.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	08.11.2019 07.11.2021	31.08.2019	Addl. Dist. & Sessions Judge, Khallikote 01.08.2024	
109.	Shri Pravakar Ganthia , LL.M., M.Phil (JNU) Cuttack Nil	05.05.1973 31.05.2031 31.05.2033	10.11.2004 10.11.2004	31.10.2019 30.10.2021	31.08.2019	Editor-in-Chief, ILR Cuttack Series, High Court of Orissa, Cuttack 16.07.2021/ 05.07.2024/ 06.09.2024	
110.	Shri Mahendra Kumar Sutradhar , LL.B Keonjhar	05.10.1970 31.10.2028 31.10.2030	10.11.2004 10.11.2004	27.09.2019 26.09.2021	31.08.2019	Registrar, OREAT, Bhubaneswar 05.07.2024	
111.	Shri Ajaya Kumar Pradhan (B) , LL.M. Ganjam Berhampur	17.06.1972 30.06.2030 30.06.2032	10.11.2004 10.11.2004	30.09.2019 29.09.2021	31.08.2019	Addl. Dist. & Sessions Judge, Kantamal 05.07.2024	
112.	Shri Saroj Kumar Dash , LL.M. Kendrapara Nil	26.06.1970 30.06.2028 30.06.2030	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Salipur 05.07.2024	
113.	Shri Debasis Panda , LL.B Balasore Nil	29.12.1971 31.12.2029 31.12.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court, Kendrapara 05.07.2024	
114.	Shri Ranjan Kumar Sutar , LL.B Kendrapara Nil	23.02.1974 29.02.2032 28.02.2034	10.11.2004 10.11.2004	22.01.2020 21.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Athamallick 08.01.2025	
115.	Shri Gyanendra Kumar Barik , LL.B Keonjhar/ Keonjhargarh	09.07.1972 31.07.2030 31.07.2032	10.11.2004 10.11.2004	08.01.2020 07.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Cuttack 09.11.2022	
116.	Shri Sanjeev Ranjan Samanta , LL.B Kendrapara Nil	05.07.1981 31.07.2039 31.07.2041	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	3 rd Addl. Dist. & Sessions Judge, Balasore 19.07.2022/ 01.08.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
117.	Smt. Itishree Malabika Bhuyan, LL.M. Balasore Nil	14.07.1976 31.07.2034 31.07.2036	10.11.2004 10.11.2004	18.01.2020 17.01.2022	30.11.2019	Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 11.04.2022	
118.	Shri Gundicha Samantasinghar, LL.B Khurda Nil	08.10.1971 31.10.2029 31.10.2031	10.11.2004 10.11.2004	14.02.2020 13.02.2022	30.11.2019	Judge, Family Court, Jajpur 08.05.2023	
119.	Shri Satya Narayan Patra, LL.M. Balasore Cuttack	16.04.1971 30.04.2029 30.04.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	1 st Addl. Dist. & Sessions Judge, Baripada 30.10.2023	
120.	Shri Sadasiba Jena, LL.B Keonjhar Cuttack	02.06.1971 30.06.2029 30.06.2031	10.11.2004 10.11.2004	02.01.2020 01.01.2022	30.11.2019	Judge, Family Court, Angul 09.09.2022	
121.	Shri Satyanarayan Kar, LL.M. Balasore / Bhubaneswar	08.07.1974 31.07.2032 31.07.2034	24.10.2005 24.10.2005	17.01.2020 16.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Talcher 05.07.2024	
122.	Shri Soumyak Patra, LL.B Balasore Nil	24.05.1977 31.05.2035 31.05.2037	24.10.2005 24.10.2005	17.01.2020 16.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Nimapara 16.12.2023	
123.	Smt. Madhumita Mohanty, LL.B Sundargarh Rourkela	10.06.1967 30.06.2025 30.06.2027	24.10.2005 24.10.2005	14.02.2020 13.02.2022	30.11.2019	Addl. Dist. & Sessions Judge, Kamakshyanagar 07.07.2022	
124.	Smt. Prangya Paramita Raulo, LL.B Gajapati Nil	28.06.1980 30.06.2038 30.06.2040	24.10.2005 24.10.2005	02.01.2020 01.01.2022	30.11.2019	A.D.J-cum-Special Court under POCSO Act, Kendrapara 05.07.2024	
125.	Shri Hara Prasad Pattnaik, LL.M. Khurda BBSR	12.03.1980 31.03.2038 31.03.2040	24.10.2005 24.10.2005	02.01.2020 01.01.2022	30.11.2019	Addl. Dist. & Sessions Judge, Jagatsinghpur 05.07.2024 / 08.01.2025	
126.	Ms. Rajashree Mohapatra, LL.M Khurda BBSR	09.06.1983 30.06.2041 30.06.2043	07.02.2020	07.02.2020 06.02.2022	05.12.2019	Judge, Family Court, Bhawanipatna 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
127.	Shri Dipti Prakash Brahma , B.A, LL.M Khurda BBSR	15.05.1979 31.05.2037 31.05.2039	07.02.2020	07.02.2020 06.02.2022	05.12.2019	Addl. Dist. & Sessions Judge, Kujang 01.07.2024	
128.	Shri Pranam Kumar Rout , LL.B Cuttack Nil	05.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	Presiding Officer, Special Court under SC & ST (PoA) Act, Cuttack 08.05.2023	
129.	Shri Manas Ranjan Rath , LL.B Jagatsinghpur Cuttack	12.04.1974 30.04.2032 30.04.2034	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Odagaon 03.03.2023	
130.	Shri Arabinda Rath , LL.M. Angul Nil	11.07.1981 31.07.2039 31.07.2041	24.10.2005 24.10.2005	22.10.2020 21.10.2022	15.09.2020	Judge, Family Court, Bhadrak 05.07.2024	
131.	Shri Raj Kumar Das , LL.B Bhadrak Nil	19.07.1978 31.07.2036 31.07.2038	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Athagarh 01.08.2024	
132.	Smt. Sanghamitra Sharma , LL.B Mayurbhanj Nil	10.06.1972 30.06.2030 30.06.2032	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Judge, Family Court, Bargarh 03.03.2023 / 08.01.2025	
133.	Shri Akankhit Mishra , LL.M Nayagarh Cuttack	24.04.1979 30.04.2037 30.04.2039	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	Additional Director, Odisha Judicial Academy, Cuttack 03.10.2024	
134.	Choudhury Prabir Kumar , LL.B Koraput Kortaput	29.09.1974 30.09.2032 30.09.2034	24.10.2005 24.10.2005	22.10.2020 21.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Aska 09.11.2022	
135.	Shri Subrat Kumar Pattnaik , LL.B Khurda CTC/BBSR	03.07.1977 31.07.2035 31.07.2037	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	Judge, Family Court, Nayagarh 17.11.2022	
136.	Shri Bikash Chandra Dey , LL.M. Cuttack Cuttack	03.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	A.D.J-cum-Special Court under POCSO Act, Bhadrak 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
137.	Shri Sunil Kumar Das, LL.M. Nayagarh Ranpur	22.05.1970 31.05.2028 31.05.2030	24.10.2005 24.10.2005	14.10.2020 13.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Nuapada 04.01.2025	
138.	Shri Suman Kumar Mishra, LL.M. Baragarh Nil	08.10.1977 31.10.2035 31.10.2037	24.10.2005 24.10.2005	11.11.2020 10.11.2022	15.09.2020	2 nd Addl. Dist. & Sessions Judge, Baripada 05.07.2024	
139.	Ms. Smruti Lekha Barik, LL.M. Jajpur Nil	14.09.1975 30.09.2033 30.09.2035	24.10.2005 24.10.2005	12.10.2020 11.10.2022	15.09.2020	A.D.J-cum-Special Court under POCSO Act, Bhawanipatna 09.05.2023/ 12.09.2024	
140.	Mr. Shaikh Md. Quais, M.A, LL.M Bhadrak Bhadrak	21.04.1975 30.04.2033 30.04.2035	24.10.2005 24.10.2005	22.10.2020 21.10.2022	15.09.2020	Addl. Dist. & Sessions Judge, Gunupur 03.03.2023	
141.	Dr. Deepak Ranjan Sahoo, LL.M. Ph.D Dhenkanal	08.08.1980 31.08.2038 31.08.2040	24.10.2005 24.10.2005	13.12.2021 12.12.2023	29.11.2021	Addl. Dist. & Sessions Judge Koraput 30.09.2023	
142.	Shri Bibhu Prasad Panda, LL.B Cuttack Nil	21.06.1974 30.06.2032 30.06.2034	24.10.2005 24.10.2005	20.12.2021 19.12.2023	29.11.2021	2 nd Addl. LR-cum-Addl. Secretary, Law Deptt., Bhubaneswar 12.12.2022	
143.	Shri Abhilash Senapati, LL.B Balasore	23.01.1985 31.01.2043 31.01.2045	23.12.2008 23.12.2008	20.12.2021 19.12.2023	29.11.2021	A.D.J-cum-Special Court under POCSO Act, Sambalpur 30.10.2023	
144.	Shri Chinmaya Gachhayat, LL.M. Cuttack	01.07.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	23.12.2021 22.12.2023	29.11.2021	Addl. Dist. & Sessions Judge, Sundargarh 05.07.2024	
145.	Shri Shiva Prasad Mishra, LL.M Puri	01.04.1983 31.03.2041 31.03.2043	23.12.2008 23.12.2008	12.01.2022 11.01.2024	29.11.2021	1 st Addl. Dist. & Sessions Judge, Sambalpur 05.07.2024	
146.	Smt. Lilipta Pasayat LL.M. Jagatsinghpur	16.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	20.12.2021 19.12.2023	29.11.2021	Judge, Family Court, Nabarangpur 01.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
147.	Shri Sanjit Kumar Behera, LL.B Khurda	12.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	20.12.2021 19.12.2023	29.11.2021	Judge, Family Court, Rayagada 05.07.2024	
148.	Dr. Kiran Kumar Pradhan, LL.M. Ph.D Ganjam Berhampur	28.06.1982 30.06.2040 30.06.2042	23.12.2008 23.12.2008	13.12.2021 12.12.2023	29.11.2021	A.D.J-cum-Special Court under POCSO Act, Bargarh 05.07.2024	
149.	Shri Siba Prasad Mohapatra, LL.M Nayagarh	01.10.1985 30.09.2043 30.09.2045	23.12.2008 23.12.2008	23.12.2021 22.12.2023	29.11.2021	Addl. Secretary (Judicial), Law Department, Bhubaneswar 05.07.2024	
150.	Shri Bibaswat Gautam, LL.B Puri Puri	29.08.1980 31.08.2038 31.08.2040	23.12.2008 23.12.2008	20.12.2021 19.12.2023	29.11.2021	3 rd Addl. Dist. & Sessions Judge, Berhampur 01.08.2024	
151.	Mrs Reena Choudhury, LL.M Khurda	03.06.1983 30.06.2041 30.06.2043	23.12.2008 23.12.2008	20.12.2021 19.12.2023	29.11.2021	Judge, Family Court, Sambalpur 05.07.2024	
152.	Shri Ch. Basudeba Patro, LL.M Ganjam	02.12.1981 31.12.2039 31.12.2041	23.12.2008 23.12.2008	13.12.2021 12.12.2023	29.11.2021	A.D.J-cum-Special Court under POCSO Act, Jeypore 18.07.2022	
153.	Smt. Alpana Swain, LL.B Puri	09.04.1984 30.04.2042 30.04.2044	23.12.2008 23.12.2008	24.12.2021 23.12.2023	29.11.2021	Addl. Dist. & Sessions Judge, Rayagada 05.07.2024	
154.	Shri Santosh Kumar Dash Ray, LL.M Puri Puri	13.10.1979 31.10.2037 31.10.2039	23.12.2008 23.12.2008	08.12.2021 07.12.2023	29.11.2021	Officer- on –Special Duty (Vigilance), High Court of Orissa, Cuttack 10.03.2021/ 08.12.2021/ 07.02.2022	
155.	Ms. Lily Senapaty, LL.B Cuttack Cuttack	08.07.1977 31.07.2035 31.07.2037	23.12.2008 23.12.2008	20.12.2021 19.12.2023	29.11.2021	Judge, Family Court, Rourkela 27.03.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
156.	Shri Satyabrata Mishra, LL.B Nayagarh Nayagarh	18.05.1976 31.05.2034 31.05.2036	23.12.2008 23.12.2008	23.12.2021 22.12.2023	29.11.2021	Coordinator, High Court of Orissa Arbitration Centre, Cuttack 12.12.2023	
157.	Shri Naresh Mohanty, LL.M Bhadrak Bhadrak	16.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	13.12.2021 12.12.2023	29.11.2021	Judge, Family Court-II, Bhubaneswar 02.09.2022	
158.	Shri Abhijit Palei, LL.B Nayagarh	04.05.1984 31.05.2042 31.05.2044	23.12.2008 23.12.2008	03.01.2022 02.01.2024	29.11.2021	A.D.J-cum-Special Court under POCSO Act, Jajpur 30.09.2023	
159.	Shri Hrushikesh Acharya, LL.M Nayagarh	15.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	20.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Jajpur Road 20.07.2022	
160.	Smt. Janaki Biswal, LL.M. Cuttack	02.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Judge, Family Court, Berhampur 30.09.2023	
161.	Shri Pradeep Kumar Behera, LL.M. Dhenkanal / Cuttack	28.02.1978 29.02.2036 28.02.2038	23.12.2008 23.12.2008	04.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Udala 10.01.2025	
162.	Shri Subhanjan Mohanty, LL.M Cuttack	11.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bhubaneswar 12.09.2024 / 10.01.2025	
163.	Shri Pradeep Kumar Samal, LL.M. Bhadrak Cuttack	11.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	01.08.2022	01.06.2022	Addl. Dist. & Sessions Judge, Parlakhemundi 01.08.2022	
164.	Smt. Ranjita Jyotishi, LL.M. Khurda Bhubaneswar	21.09.1967 30.09.2025 30.09.2027	24.10.2005 24.10.2005	25.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Angul 25.07.2022	
165.	Smt. Pranati Pattanaik, LL.B Cuttack Bhubaneswar	10.05.1976 31.05.2034 31.05.2036	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Berhampur 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
166.	Shri Mukty Ranjan Satapathy, LL.M. Khurda Cuttack	01.07.1973 30.06.2031 30.06.2033	24.10.2005 24.10.2005	18.07.2022	01.06.2022	1 st Addl. Dist. Sessions Judge, Rourkela 05.07.2024	
167.	Smt. Monalisha Mohanty, LL.B Kendrapara	26.12.1978 31.12.2036 31.12.2038	24.10.2005 24.10.2005	18.07.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Keonjhar 05.07.2024	
168.	Shri Gyanranjan Pattanayak, LL.M. Jagatsinghpur Cuttack	20.03.1975 31.03.2033 31.03.2035	24.10.2005 24.10.2005	01.08.2022	01.06.2022	A.D.J-cum-Special Court under POCSO Act, Sundargarh 12.09.2024	
169.	Shri Debadatta Patnaik, LL.B Khurda	04.07.1975 31.07.2033 31.07.2035	23.12.2008 23.12.2008	19.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Bhanjanagar 19.07.2022	
170.	Dr. Indu Sharma, LL.M, Ph.D Khurda Bhubaneswar	27.05.1972 31.05.2030 31.05.2032	23.12.2008 23.12.2008	22.07.2022	01.06.2022	1 st Addl. Dist. & Sessions Judge, Berhampur 22.07.2022/ 04.11.2022/ 03.03.2023	
171.	Shri Bisworanjan Behera, LL.B Bhadrak Basudevpur	02.06.1975 30.06.2033 30.06.2035	23.12.2008 23.12.2008	07.07.2022	01.06.2022	Addl. Dist. & Sessions Judge Kodala 05.07.2024	
172.	Shri Manoranjan Das, LL.B Kendrapara	07.05.1979 31.05.2037 31.05.2039	23.12.2008 23.12.2008	20.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Chhatrapur 20.07.2022	
173.	Shri Manoj Kumar LL.M. Nayagarh	26.04.1982 30.04.2040 30.04.2042	23.12.2008 23.12.2008	25.07.2022	01.06.2022	2 nd Addl. Dist. & Sessions Judge, Rourkela 25.07.2022	
174.	Ms. Ashapurna Mohapatra, LL.M Puri	04.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Authorised Officer, Special Court, Bhubaneswar 18.07.2022	
175.	Smt. Srotaswinee Kar, LL.B Kendrapara / Jagatsinghpur	13.06.1985 30.06.2043 30.06.2045	23.12.2008 23.12.2008	19.07.2022	01.06.2022	2 nd Addl. Dist. & Sessions Judge, Cuttack 03.03.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
176.	Smt. Prajyoti Rout, LL.M. Cuttack	30.05.1982 31.05.2040 31.05.2042	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Anandpur 18.07.2022	
177.	Shri Gopabandhu Gadanayak, LL.B Puri / Bhubaneswar	18.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	18.07.2022	01.06.2022	Addl. Dist. & Sessions Judge, Chandikhole 08.01.2025	
178.	Shri Santosh Kumar Nayak, LL.M Nayagarh / Cuttack	08.07.1978 31.07.2036 31.07.2038	08.08.2022	08.08.2022	20.06.2022	Addl. Dist. & Sessions Judge, Deogarh 08.08.2022	
179.	Shri Rudra Prasad Mahapatra, LL.M. Nayagarh / BBSR til Nov-2008	21.01.1978 31.01.2036 31.01.2038	23.12.2008 23.12.2008	09.05.2023	05.04.2023	Secretary, Juvenile Justice Committee, High Court of Orissa, Cuttack 27.03.2024	
180.	Shri Sandeep Kumar Pattnaik, LL.B Khurda	01.03.1981 31.03.2039 31.03.2041	18.12.2009 18.12.2009	09.05.2023	05.04.2023	Addl. Dist. & Sessions Judge, Titilagarh 25.07.2023	
181.	Shri Subas Chandra Dhal, LL.M. Kendrapara	15.02.1978 29.02.2036 28.02.2038	18.12.2009 18.12.2009	17.05.2023	05.04.2023	Addl. Dist. & Sessions Judge, Jharsuguda 01.08.2022/ 17.05.2023	
182.	Ms. Lalita Manjari Pattanaik, LL.B Nayagarh	06.07.1981 31.07.2039 31.07.2041	23.12.2008 23.12.2008	20.05.2023	21.04.2023	P.O, LAR & R Authority, Sambalpur 20.05.2023	
183.	Shri Saikat Patra, LL.B Cuttack / Balasore	24.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	09.05.2023	21.04.2023	1 st Addl. Dist. & Sessions Judge, Puri 12.09.2024	
184.	Ms. Pratima Patro, LL.M. Ganjam	23.10.1983 31.10.2041 31.10.2043	23.12.2008 23.12.2008	09.05.2023	21.04.2023	A.D.J-cum-Special Court under POCSO Act, Baripada 16.12.2023	
185.	Shri Chinmoy Misra, LL.M. Khurda	07.07.1982 31.07.2040 31.07.2042	23.12.2008 23.12.2008	08.05.2023	21.04.2023	2 nd Addl. Dist. & Sessions Judge, Puri 08.05.2023/ 01.08.2024/ 12.09.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
186.	Shri Himansu Sekhar Singh, LL.B Jajpur	04.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	08.05.2023	21.04.2023	1 st Addl. Dist. & Sessions Judge, Bolangir 31.10.2022/ 08.05.2023/ 25.07.2023	
187.	Smt. Sarojini Pati, LL.B Bhadrak	23.06.1971 30.06.2029 30.06.2031	23.12.2008 23.12.2008	08.05.2023	21.04.2023	Addl. Dist. & Sessions Judge, Boudh 08.05.2023	
188.	Shri Hara Prasad Padhy, LL.B Ganjam Berhampur	11.08.1981 31.08.2039 31.08.2041	23.12.2008 23.12.2008	08.05.2023	21.04.2023	Registrar, Records, High Court of Orissa, Cuttack 30.10.2023	
189.	Mr. Abdul Samim Akhtar, B.A, LL.B Puri / Cuttack	09.08.1982 31.08.2040 31.08.2042	01.09.2023 01.09.2023	01.09.2023	27.06.2023	P.O., Special Court under SC & ST (PoA) Act, Balasore 01.09.2023 / 12.09.2024	
190.	Shri Ayusman Mahanta, B. Tech., LL.B Keonjhar / BBSR	31.05.1985 31.05.2043 31.05.2045	01.09.2023 01.09.2023	01.09.2023	27.06.2023	2 nd Addl. Dist. & Sessions Judge, Berhampur 01.09.2023	
191.	Shri Priyabrata Dash, B.A, LL.M Khurda / BBSR	06.06.1980 30.06.2038 30.06.2040	01.09.2023 01.09.2023	01.09.2023	27.06.2023	2 nd Addl. Dist. & Sessions Judge, Sambalpur 01.09.2023	
192.	Smt. Puja Sarangi LL.M. Khurda	15.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	27.03.2024	19.01.2024	A.D.J-cum-Special Court under POCSO Act, Jharsuguda 27.03.2024	
193.	Smt. Reeja Ray, LL.M. Bhadrak Bhadrak	26.11.1970 30.11.2028 30.11.2030	24.10.2005 24.10.2005	06.05.2024	09.04.2024	Addl. Dist. & Sessions Judge, Nayagarh 06.05.2024	
194.	Ms. Soumya Subhadarshini, LL.B Jajpur	30.07.1978 31.07.2036 31.07.2038	23.12.2008 23.12.2008	06.05.2024	09.04.2024	A.D.J-cum-Special Court under POCSO Act, Angul 06.05.2024	
195.	Shri Priyaranjan Mishra, LL.M. Jajpur	29.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	06.05.2024	09.04.2024	2 nd Addl. Dist. & Sessions Judge, Bolangir 08.05.2023/ 06.05.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
196.	Shri Bishnu Prasad Mishra, LL.B Angul Puri	05.05.1971 31.05.2029 31.05.2031	26.07.1999 26.07.1999	06.05.2024	09.04.2024	Addl. Dist. & Sessions Judge, Nabarangpur 06.05.2024	
197.	Shri Santanu Kumar Dash, LL.M. Jajpur Cuttack	23.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	06.05.2024	09.04.2024	Addl. Dist. & Sessions Judge, Malkangiri 06.05.2024	
198.	Shri Bidyadhar Prusty, LL.M. Jajpur	07.06.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	06.05.2024	09.04.2024	Addl. Dist. & Sessions Judge, Pattamundai 08.01.2025	
199.	Shri Dillip Kumar Sahoo, LL.M. Nayagarh	04.04.1976 30.04.2034 30.04.2036	23.12.2008 23.12.2008	06.05.2024	09.04.2024	Judge, Family Court, Cuttack 07.08.2023/ 06.05.2024/ 05.07.2024	
200.	Ms. Chinmayee Dehury, LL.M Sundargarh	29.06.1984 30.06.2042 30.06.2044	23.12.2008 23.12.2008	06.05.2024	09.04.2024	3 rd Addl. Dist. & Sessions Judge, Puri 06.05.2024	
201.	Ms. Sunita Pattanaik, LL.B Ganjam	13.09.1975 30.09.2033 30.09.2035	23.12.2008 23.12.2008	06.05.2024	09.04.2024	A.D.J-cum-Special Court under POCSO ACT, Cuttack 18.07.2022/ 06.05.2024/ 11.07.2024	
202.	Ms. Ranju Lata Lenka, LL.B Jajpur Jajpur Road	29.08.1972 31.08.2030 31.08.2032	23.12.2008 23.12.2008	06.05.2024	09.04.2024	1 st Addl. Dist. & Sessions Judge, Khurda 06.05.2024 / 04.01.2025	
203.	Shri Sidhartha Sahoo, LL.B Cuttack Rajgangpur	15.05.1977 31.05.2035 31.05.2037	23.12.2008 23.12.2008	06.05.2024	09.04.2024	Addl. Dist. & Sessions Judge, Bissam-Cuttack 08.01.2025	
204.	Shri Hrushikesh Sahoo, LL.M. Cuttack/ Cuttack	02.07.1976 31.07.2034 31.07.2036	23.12.2008 23.12.2008	06.05.2024	09.04.2024	A.D.J-cum-Special Court under POCSO Act, Puri 06.05.2024	
205.	Shri Basudev Acharya, LL.M. Jagatsinghpur	20.06.1981 30.06.2039 30.06.2041	23.12.2008 23.12.2008	06.05.2024	09.04.2024	A.D.J-cum-Special Court under POCSO Act, Nabarangpur 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
206.	Ms. Sangita Pani, LL.M. Puri	03.06.1983 30.06.2041 30.06.2043	18.12.2009 18.12.2009	06.05.2024	09.04.2024	P.O, Designated Court under OPID Act, Berhampur 06.05.2024	
207.	Shri Sushil Kumar Sahu, LL.M Jharsuguda Jharsuguda	16.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	06.05.2024	09.04.2024	A.D.J-cum-Special Court under POCSO Act, Dhenkanal 06.05.2024/ 03.10.2024	
208.	Ms. Sunanda Padhy, LL.M. Ganjam/ Berhampur	07.07.1972 31.07.2030 31.07.2032	23.12.2008 23.12.2008	08.01.2025	18.12.2024	A.D.J-cum-Special Court under POCSO Act, Bolangir 25.06.2024 08.01.2025	
209.	Ms. Gargi Patnaik, LL.B Khurda	13.02.1984 28.02.2042 29.02.2044	23.12.2008 23.12.2008	08.01.2025	18.12.2024	A.D.J-cum-Special Court under POCSO Act, Jagatsinghpur 08.01.2025	
210.	Shri Bisweswar Biswopprakash Ray, LL.B Cuttack Cuttack	12.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	04.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Jajpur 04.01.2025	
211.	Shri Anupam Patra, LL.B Kendrapara	02.08.1984 31.08.2042 31.08.2044	18.12.2009 18.12.2009	23.12.2024	18.12.2024	Officer on Special Duty (Registrar), Hon'ble Supreme Court of India, New Delhi 31.12.2024	
212.	Shri Bishnudev Jena, LL.M. Cuttack/ Cuttack	10.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	08.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Kendrapara 08.01.2025	
213.	Shri Priya Ranjan Barik, LL.B Cuttack Cuttack	18.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	08.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Bargarh 25.06.2024 08.01.2025	
214.	Shri Prithish Kumar Routray, LL.B Khurda / Bhubaneswar	28.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	08.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Phulbani 08.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Date of Notification of appointment	Present Post Date of joining	Remarks
1	2	3	4	5	6	7	8
215.	Mrs. Anjali Kumari Padhy , LL.M. Ganjam	16.05.1977 31.05.2035 31.05.2037	18.12.2009 18.12.2009	08.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Dhenkanal 08.05.2023 08.01.2025	
216.	Ms. Indira Priyadarshini , LL.M. Mayurbhanj Udala	31.03.1985 31.03.2043 31.03.2045	18.12.2009 18.12.2009	08.01.2025	18.12.2024	A.D.J-cum-Special Court under POCSO Act, Balasore 08.01.2025	
217.	Dr. Sanghamitra Dash , LL.M., Ph.D Ganjam	12.01.1977 31.01.2035 31.01.2037	18.12.2009 18.12.2009	08.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Jeypore 25.06.2024 08.01.2025	
218.	Shri Rajib Lochan Sahu , LL.B Baragarh Baragarh	25.05.1982 31.05.2040 31.05.2042	18.12.2009 18.12.2009	08.01.2025	18.12.2024	Addl. Dist. & Sessions Judge, Bhawanipatna 25.06.2024 08.01.2025	
219.	Ms. Susama Swain , LL.M Nayagarh	19.07.1974 31.07.2032 31.07.2034	18.12.2009 18.12.2009	04.01.2025	18.12.2024	2 nd Addl. Dist. & Sessions Judge, Khurda 04.01.2025	

PART -II

OFFICERS IN THE CADRE OF CIVIL JUDGE (SENIOR DIVISION)

[CHIEF JUDICIAL MAGISTRATE AND CIVIL JUDGE (SR. DIVN.)]

CADRE STRENGTH: 288

Scale of Pay	:	Rs. 1,11,000 – 1,63,030/-
ACP – I	:	Rs. 1,22,700 – 1,80,200/-
ACP – II	:	Rs. 1,44,840 – 1,94,660/-

(a)	C.J.Ms.		30
(b)	A.C.J.Ms		04
(c)	Civil Judge (Sr. Divn.)		90+04=94
(d)	Addl. Civil Judge (Sr. Divn.)		24
(e)	Registrar, Civil Courts		30
(f)	Women's Court		20
(g)	Special Posts		53
(h)	Leave Reserve		20
(i)	Commercial Court		13

Total: 288

1. Special Officer (Administration), High Court of Orissa, Cuttack
2. Special Officer (Special Cell), High Court of Orissa, Cuttack
3. Deputy Registrar (J & E), High Court of Orissa, Cuttack
4. Deputy Registrar (Admn. & Protocol), High Court of Orissa, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, High Court of Orissa, Cuttack
6. Central Project Co-ordinator, High Court of Orissa, Cuttack
7. Deputy Registrar, Records, R.R.D.C, High Court of Orissa, Cuttack
8. Presiding Officer, Labour Court, Sambalpur
9. Presiding Officer, Labour Court, Jeypore
10. Presiding Officer, Labour Court, Bhubaneswar
11. Deputy Commissioner of Endowments, Bhubaneswar
12. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
13. Secretary, State Consumer Disputes Redressal Commission, Cuttack
14. Special Officer, Director of Public Prosecution, Bhubaneswar
15. Member, P.O., Wakf Tribunal, Cuttack
- 16 – 20. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 21 – 50. Secretary, D.L.S.A. (30)
51. Deputy Director, Odisha Judicial Academy, Cuttack
52. Deputy Director Prosecutions, Lokayukta, Odisha, Cuttack
53. Registrar, Odisha Human Rights Commission, Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF OFFICERS IN THE CADRE OF CIVIL JUDGE (SENIOR DIVISION)

1.	Shri Sudam Charan Dash, LL.M. Angul Cuttack	04.11.1974 30.11.2032 30.11.2034	10.11.2004 10.11.2004	25.03.2015	Civil Judge (Sr. Divn.) (LR & LTV), Baripada 20.05.2023	
2.	Shri Jibanananda Padhy, LL.M. Kalahandi Nil	26.01.1976 31.01.2034 31.01.2036	24.10.2005 24.10.2005	20.11.2015	Civil Judge (Sr. Divn.) (LR & LTV), Jharsuguda 31.10.2022	Presently deputed as OSD, OHC, Cuttack w.e.f. 29.10.2023
3.	Shri Manas Kumar Panda, LL.B Jajpur Jajpur	02.01.1972 31.01.2030 31.01.2032	24.10.2005 24.10.2005	08.02.2019	Civil Judge (Sr. Divn.) (LR & LTV), Balasore 20.05.2023	
4.	Smt. Prajnya Paramita Mahapatra, LL.B / OHC, Cuttack	20.06.1980 30.06.2038 30.06.2040	23.12.2008 23.12.2008	20.11.2015	C.J.M, Nuapada 09.05.2023	
5.	Shri Amit Swaroop Kumar SETHA, LL. B Dhenkanal Angul	01.07.1977 30.06.2035 30.06.2037	23.12.2008 23.12.2008	20.11.2015	Civil Judge (Sr. Divn.), Karanjia 05.07.2024	
6.	Shri Sarbeswar Das, LL.M. Cuttack	11.06.1979 30.06.2037 30.06.2039	23.12.2008 23.12.2008	10.03.2017	C.J.M, Jajpur 25.06.2024	
7.	Ms. Sujata Priyambada Swain, LL.B Kendrapara	01.02.1974 31.01.2032 31.01.2034	23.12.2008 23.12.2008	15.03.2017	C.J.M, Sundargarh 22.07.2022/ 08.05.2023	
8.	Shri Arun Pattnaik, LL.B Khurda	28.01.1983 31.01.2041 31.01.2043	23.12.2008 23.12.2008	06.07.2018	Civil Judge (Sr. Divn.), Udala 01.07.2024	
9.	Shri Satyapriya Das, LL.M. Cuttack Cuttack	22.07.1979 31.07.2037 31.07.2039	18.12.2009 18.12.2009	10.03.2017	C.J.M, Malkangiri 07.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
10.	Shri Raghunandan Das , LL.B Sonepur	04.06.1979 30.06.2037 30.06.2039	18.12.2009 18.12.2009	14.03.2017	P.O, Labour Court, Sambalpur 01.08.2022	
11.	Ms. Meenakshi Priyadarshinee , LL.M. Cuttack	05.01.1983 31.01.2041 31.01.2043	18.12.2009 18.12.2009	15.03.2017	P.O, Labour Court, Bhubaneswar 12.11.2024	
12.	Shri Prasanta Kumar Behera , LL.B Jagatsinghpur Bhubaneswar	18.09.1979 30.09.2037 30.09.2039	18.12.2009 18.12.2009	10.03.2017	C.J.M, Deogarh 25.06.2024	
13.	Shri Narottam Sethy , LL.M. Ganjam	12.09.1981 30.09.2039 30.09.2041	05.02.2010 05.02.2010	06.11.2017	C.J.M, Parlakhemundi 20.05.2023	
14.	Shri Alekh Kumar Pradhan , LL.M. Kendrapara	02.05.1979 31.05.2037 31.05.2039	18.12.2009 18.12.2009	10.03.2017	Addl. C.J.M, Berhampur 03.02.2023	
15.	Shri Binod Bihari Sahoo , LL.M. Bhadrak	20.05.1976 31.05.2034 31.05.2036	18.12.2009 18.12.2009	15.03.2017	Addl. C.J.M, Bhubaneswar 05.07.2024	
16.	Ms. Nileema Panda , LL.B Cuttack	03.08.1977 31.08.2035 31.08.2037	18.12.2009 18.12.2009	15.03.2017	C.J.M, Jagatsinghpur 08.05.2023	
17.	Ms. Abhinandita Panda , LL.M. Cuttack	04.01.1985 31.01.2043 31.01.2045	18.12.2009 18.12.2009	06.11.2017	P.O, wakf Tribunal, Cuttack 05.07.2024	
18.	Ms. Sarmistha Dash , LL.B Kendrapara	17.03.1980 31.03.2038 31.03.2040	18.12.2009 18.12.2009	01.11.2017	2 nd Addl. Civil Judge (Sr. Divn.), Berhampur 01.07.2024	
19.	Shri Sarat Kumar Jena , LL.B Puri Cuttack	03.05.1973 31.05.2031 31.05.2033	18.12.2009 18.12.2009	06.11.2017	C.J.M, Khurda 08.05.2023	
20.	Ms. Sabitri Nayak LL.B Cuttack	12.12.1980 31.12.2038 31.12.2040	18.12.2009 18.12.2009	16.10.2017	C.J.M, Sambalpur 25.06.2024	
21.	Shri Chittaranjan Mishra , LL.B Jajpur	11.06.1982 30.06.2040 30.06.2042	18.12.2009 18.12.2009	06.11.2017	Deputy Secretary, OSLSA, Cuttack 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
22.	Ms. Srutisnigdha Das, LL.M. Khurda	05.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	04.12.2017	C.J.M, Nayagarh 09.05.2023	
23.	Shri Biswa Bistruta Kar, LL.M. Cuttack	03.02.1982 29.02.2040 28.02.2042	18.12.2009 18.12.2009	15.12.2017	C.J.M, Sonepur 25.06.2024	
24.	Ms. Lopamudra Malla, LL.B Khurda	03.10.1975 31.10.2033 31.10.2035	18.12.2009 18.12.2009	06.11.2017	C.J.M, Cuttack 05.07.2024	
25.	Ms. Seema Tripathy, LL.B Baragarh	07.11.1983 30.11.2041 30.11.2043	18.12.2009 18.12.2009	27.11.2017	C.J.M, Nabarangpur 05.07.2024	
26.	Shri Susanta Kumar Mishra, LL.M. Jajpur	16.06.1980 30.06.2038 30.06.2040	18.12.2009 18.12.2009	16.10.2017	C.J.M, Puri 22.01.2024	
27.	Shri Janak Rout, LL.M. Cuttack Cuttack	07.06.1981 30.06.2039 30.06.2041	18.12.2009 18.12.2009	06.11.2017	C.J.M, Balasore 25.06.2024	
28.	Shri Himansu Sekhar Biswal, LL.B Cuttack	27.06.1975 30.06.2033 30.06.2035	18.12.2009 18.12.2009	13.11.2017	C.J.M, Keonjhar 25.06.2024	
29.	Smt. Banali Tripathy, LL.M. Angul	02.06.1976 30.06.2034 30.06.2036	18.12.2009 18.12.2009	03.01.2018	C.J.M, Phulbani 25.06.2024	
30.	Shri Debasish Mohanty, LL.B Khurda Bhubaneswar	30.11.1981 30.11.2039 30.11.2041	18.12.2009 18.12.2009	06.11.2017	C.J.M, Baripada 11.07.2024	
31.	Shri Prabhuram Das Adhikari, LL.B Balasore	27.05.1980 31.05.2038 31.05.2040	18.12.2009 18.12.2009	13.11.2017	P.O, Labour Court, Jeypore 01.07.2024	
32.	Dr. Pradip Kumar Pradhan, LL.M, Ph.D, Boudh	20.08.1978 31.08.2036 31.08.2038	18.12.2009 18.12.2009	16.10.2017	C.J.M, Berhampur 22.01.2024/ 25.06.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
33.	Ms. Nibedita Panda, LL.B Cuttack	04.10.1974 31.10.2032 31.10.2034	18.12.2009 18.12.2009	16.11.2017	C.J.M, Bhadrak 25.06.2024	
34.	Ms. S. Subhalaxmi, LL.B Bhadrak	09.07.1982 31.07.2040 31.07.2042	18.12.2009 18.12.2009	01.12.2017	C.J.M, Jeypore 13.01.2025	
35.	Ms. Aparna Mohapatra, LL.B Puri	12.07.1983 31.07.2041 31.07.2043	18.12.2009 18.12.2009	06.11.2017	C.J.M, Rayagada 12.11.2024	
36.	Shri Niranjan Patra, LL.B Kalahandi Bhawanipatna	04.07.1979 31.07.2037 31.07.2039	20.12.2010	16.10.2017	C.J.M, Boudh 30.01.2025	
37.	Shri Shankha Chakraborty, B.A, LL.B Khurda	07.03.1985 31.03.2043 31.03.2045	20.12.2010	06.11.2017	C.J.M, Bolangir 13.01.2025	
38.	Ms. Punam Jena, LL.B Puri	20.02.1983 28.02.2041 28.02.2043	20.12.2010	29.11.2017	C.J.M, Bargarh 30.01.2025	
39.	Ms. Sarita Mohanty LL.M Bolangir	25.06.1979 30.06.2037 30.06.2039	20.12.2010	27.04.2018	C.J.M, Kendrapara 25.06.2024	
40.	Ms. Shreemayee Acharya, LL.M Cuttack	31.05.1979 31.05.2037 31.05.2039	20.12.2010	02.12.2017	C.J.M, Angul 09.05.2023/ 18.01.2025	
41.	Shri Chhayakanta Dash, B.A. LL.B (Hons) Ganjam	25.06.1986 30.06.2044 30.06.2046	20.12.2010	16.10.2017	C.J.M, Dhenkanal 18.01.2025	
42.	Ms. Swapnashree Nayak, B.A. LL.M. Puri	04.04.1985 30.04.2043 30.04.2045	20.12.2010	23.10.2017	Civil Judge (Sr. Divn.) (Women's Court), Jagatsinghpur 20.05.2023	
43.	Ms. Aradhana Sarangi, LL.M Khurda Bhubaneswar	07.05.1985 31.05.2043 31.05.2045	20.12.2010	01.12.2017	Addl. C.J.M (Spl. Court), Cuttack 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
44.	Ms. Geetanjali Nanda, LL.M Keonjhar	27.09.1980 30.09.2038 30.09.2040	20.12.2010	22.11.2017	Addl. C.J.M, Rourkela 30.01.2025	
45.	Ms. Lopamudra Panda, LL.B (Hons) Cuttack	17.03.1987 31.03.2045 31.03.2047	20.12.2010	22.11.2017	Civil Judge (Sr. Divn.) (LR & LTV), Angul 22.12.2023	
46.	Shri Padmalochan Badajena, LL.M Cuttack Cuttack	25.04.1981 30.04.2039 30.04.2041	20.12.2010	20.11.2017	C.J.M, Bhawanipatna 30.01.2025	
47.	Shri Smruti Ranjan Mohapatra, LL.B (Hons) Jajpur	10.07.1986 31.07.2044 31.07.2046	20.12.2010	28.10.2017	C.J.M, Jharsuguda 05.07.2024/ 18.01.2025	
48.	Ms. Musarrat Zahin, LL.B Cuttack	28.09.1982 30.09.2040 30.09.2042	20.12.2010	16.10.2017	Civil Judge (Sr. Divn.), Bhubaneswar 09.05.2023	
49.	Ms. Deepa Das, B.Sc., LL.B Bhadrak Bhadrak	23.10.1977 31.10.2035 31.10.2037	20.12.2010	25.11.2017	Civil Judge (Sr. Divn.), G. Udayagiri 30.01.2025	
50.	Shri Kamalakanta Nayak, LL.M. Balasore Cuttack	06.05.1984 31.05.2042 31.05.2044	20.12.2010	26.10.2017	Secretary, D.L.S.A, Angul 20.05.2023	
51.	Shri Prasanna Kumar Behera, B.A. LL.B (Hons) Cuttack	11.02.1985 28.02.2043 28.02.2045	20.12.2010	03.08.2018	Registrar, Civil Courts, Parlakhemundi 22.01.2024	
52.	Shri Kamala Kanta Rout, LL.M Nuapada	12.10.1980 31.10.2038 31.10.2040	20.12.2010	04.07.2018	Secretary, D.L.S.A, Bargarh 25.07.2022/ 16.12.2023	
53.	Shri Amaresh Nayak LL.M Kendrapara	19.04.1982 30.04.2040 30.04.2042	20.12.2010	09.07.2018	Civil Judge (Sr. Divn.), Keonjhar 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
54.	Ms. Chinmayee Rath LL.M. Sambalpur Sambalpur	18.07.1980 31.07.2038 31.07.2040	20.12.2010	09.07.2018	Civil Judge (Sr. Divn.), Sohella 05.07.2024	
55.	Ms. Annapurna Nayak B.Com, LL.B Kandhamal	01.07.1983 30.06.2041 30.06.2043	20.12.2010	18.06.2018	Civil Judge (Sr. Divn.), Kendrapara 27.07.2023	
56.	Shri Dipankar Pattnayak , LL.M Khurda Bhubaneswar	04.01.1985 31.01.2043 31.01.2045	20.12.2010	18.06.2018	Registrar, Civil Courts, Cuttack 25.07.2023	
57.	Shri Dillip Kumar Satpathy , LL.M Angul/ Athagarh	04.07.1980 31.07.2038 31.07.2040	20.12.2010	02.07.2018	Deputy Commissioner of Endowments, Bhubaneswar 01.07.2024	
58.	Shri Bijaya Kumar Das , LL.B Bhadrak Howrah (WB)	11.02.1980 28.02.2038 29.02.2040	20.12.2010	24.07.2018	Civil Judge (Sr. Divn.), Malkangiri 25.07.2022	
59.	Ms. Sunita Kumari Khandelwal , LL.M Sambalpur	13.01.1981 31.01.2039 31.01.2041	20.12.2010	09.07.2018	Civil Judge (Sr. Divn.), Bissam-Cuttack 01.07.2024	
60.	Ms. Sasmita Nandini Tripathy , LL.M. Khurda	12.12.1984 31.12.2042 31.12.2044	20.12.2010	18.06.2018	Civil Judge (Sr. Divn.), Bhadrak 06.02.2023/ 05.07.2024	
61.	Shri Janmejaya Das LL.B (Hons), MBA Khurda BBSR/ Delhi	20.05.1982 31.05.2040 31.05.2042	20.12.2010	18.06.2018	Civil Judge (Sr. Divn.), Odagaon 22.01.2024	
62.	Shri Ajit Kumar Ota LL.M. Subarnapur	05.07.1985 31.07.2043 31.07.2045	20.12.2010	02.07.2018	Civil Judge (Sr. Divn.), Balasore 18.01.2025	
63.	Shri Souvagya Ranjan Swain , B.A., LL.B (Hons) Puri	30.05.1987 31.05.2045 31.05.2047	20.12.2010	30.06.2018	Registrar, Civil Courts, Sundargarh 01.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
64.	Shri Santosh Kumar Agrawala , LL.B Baragarh Baragarh	12.07.1976 31.07.2034 31.07.2036	20.12.2010	08.02.2019	Civil Judge (Sr. Divn.), Paralakhemundi 24.05.2022	
65.	Shri Satya Prakash Ray Choudhury LL.M Angul	22.03.1986 31.03.2044 31.03.2046	20.12.2010	08.02.2019	Civil Judge (Sr. Divn.), Jajpur 22.01.2024	
66.	Ms. Sudipta Dehury , LL.M Sundargarh	27.05.1982 31.05.2040 31.05.2042	20.12.2010	08.02.2019	Civil Judge (Sr. Divn.), Bhawanipatna 01.07.2024/ 29.10.2024	
67.	Shri Bimal Raul LL.M. Angul	15.07.1978 31.07.2036 31.07.2038	20.12.2010	16.04.2019	Secretary, D.L.S.A, Parlakhemundi 05.07.2024	
68.	Mrs. Swayam Prava Acharya , LL.M Cuttack	15.05.1982 31.05.2040 31.05.2042	20.12.2010	12.04.2019	Civil Judge (Sr. Divn.), (Women's Court), Nayagarh 05.07.2024	
69.	Mrs. Sucheta Krupalini B.A. LL.B (Hons) Dhenkanal	05.04.1987 30.04.2045 30.04.2047	20.12.2010	16.02.2019	Registrar, Civil Courts, Keonjhar 01.07.2024	
70.	Ms. Alok Mayee Pradhan , B.A. LL.B (Hons) Dhenkanal	18.07.1985 31.07.2043 31.07.2045	20.12.2010	16.02.2019	Secretary, D.L.S.A, Jharsuguda 05.07.2024	
71.	Shri Durbasha Durga LL.B Kalahandi Dharamgarh	20.07.1976 31.07.2034 31.07.2036	20.12.2010	10.04.2019	Civil Judge (Sr. Divn.), Baramba 27.12.2023	
72.	Shri Abakash Choudhury , LL.M. Cuttack	07.07.1983 31.07.2041 31.07.2043	20.12.2010	06.03.2019	Civil Judge (Sr. Divn.), Hinjilicut 06.02.2023	
73.	Shri Ramakanta Mohanty , LL.B Jagatsinghpur/ Cuttack	01.04.1979 31.03.2037 31.03.2039	20.12.2010	08.02.2019	Addl. Coordinator, High Court of Orissa Arbitration Centre, Cuttack 16.12.2023/ 05.07.2024/ 17.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
74.	Shri Nihar Ranjan Lenka , LL.B Cuttack	08.02.1984 28.02.2042 29.02.2044	20.12.2010	28.02.2019	Registrar, Civil Courts, Sambalpur 01.07.2024/ 29.10.2024	
75.	Shri Amaresh Mohapatra , LL.M Cuttack Cuttack	10.06.1980 30.06.2038 30.06.2040	20.12.2010	28.02.2019	Civil Judge (Sr. Divn.), Banapur 05.07.2024	
76.	Shri Sudhir Kumar Mishra , LL.M Subarnapur	28.03.1980 31.03.2038 31.03.2040	20.12.2010	26.04.2019	Civil Judge (Sr. Divn.), Banki 05.07.2024	
77.	Shri Byomakesh Nayak , B.A. LL.B (Hons) Kendrapara	11.01.1986 31.01.2044 31.01.2046	09.01.2012	08.02.2019	Civil Judge (Sr. Divn.), Berhampur 01.07.2024	
78.	Shri Bishes Kumar Sahu , LL.M. Samablpur	14.07.1986 31.07.2044 31.07.2046	09.01.2012	28.02.2019	Civil Judge (Sr. Divn.), Pipili 01.07.2024	
79.	Shri Nihar Ranjan Sahoo , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar	07.07.1986 31.07.2044 31.07.2046	09.01.2012	22.02.2019	Registrar, Civil Courts, Baripada 16.12.2023/ 05.07.2024	
80.	Shri Malaya Kumar Pradhan , LL.M Nayagarh Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	09.01.2012	28.02.2019	Civil Judge (Sr. Divn.), Salipur 22.01.2024	
81.	Shri Rakesh Kumar Muduli , LL.B Puri Puri	26.01.1981 31.01.2039 31.01.2041	09.01.2012	29.06.2019	Civil Judge (Sr. Divn.), Jagatsinghpur 01.07.2024	
82.	Ms. Mahasweta Parija , LL.B Kendrapara	19.07.1988 31.07.2046 31.07.2048	09.01.2012	15.07.2019	Civil Judge (Sr. Divn.), Athagarh 09.05.2023	
83.	Shri Sibasish Giri , LL.B Balasore	08.09.1976 30.09.2034 30.09.2036	09.01.2012	17.05.2019	Deputy Registrar, (Judicial), High Court of Orissa, Cuttack 22.01.2024/ 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
84.	Mrs. Sweety Samantaray , LL.M Cuttack	08.02.1984 28.02.2042 29.02.2044	09.01.2012	26.06.2019	Registrar, Odisha Human Rights Commission, Bhubaneswar 27.07.2023	
85.	Shri Swayam Prakash Das , B.A. LL.B (Hons) Jagatsinghpur	02.07.1986 31.07.2044 31.07.2046	09.01.2012	20.06.2019	Civil Judge (Sr. Divn.), Jeypore 05.07.2024	
86.	Mrs. Shibani LL.M, Khurda Bhubaneswar	13.06.1982 30.06.2040 30.06.2042	09.01.2012	01.05.2019	Addl. Civil Judge (Sr. Divn.), Bhadrak 01.07.2024	
87.	Shri Binaya Kumar Patra , B.A. LL.M Mayurbhanj / Cuttack	03.06.1980 30.06.2038 30.06.2040	13.02.2012	29.06.2019	1 st Addl. Civil Judge (Sr. Divn.), Balasore 05.07.2024	
88.	Mrs. Patanjali Sahoo , LL.M, M.B.A. Cuttack	24.02.1980 28.02.2038 29.02.2040	09.01.2012	24.06.2019	2 nd Addl. Civil Judge (Sr. Divn.), Balasore 05.07.2024	
89.	Shri Jiban Kumar Pattanayak , LL.B, M.B.A Kandhamal / Cuttack	25.04.1984 30.04.2042 30.04.2044	09.01.2012	16.05.2019	Civil Judge (Sr. Divn.), Dhenkanal 01.07.2024	
90.	Shri Sukumar Mohapatra , LL.M Cuttack Cuttack	10.07.1979 31.07.2037 31.07.2039	09.01.2012	24.06.2019	Registrar, Civil Courts, Angul 16.12.2023	
91.	Shri Jaya Prakash Nayak , LL.B Kandhamal Bhubaneswar	01.07.1980 30.06.2038 30.06.2040	09.01.2012	27.04.2019	Registrar, Civil Courts, Boudh 01.07.2024	
92.	Shri Sudeep Kumar Das , LL.B Khurda	03.11.1987 30.11.2045 30.11.2047	09.01.2012	16.05.2019	Civil Judge (Sr. Divn.), Bonai 27.07.2022	
93.	Mrs. Apurba Choudhury , B.A. LL.B (Hons) Khurda	12.07.1987 31.07.2045 31.07.2047	09.01.2012	06.05.2019	Secretary, D.L.S.A, Deogarh 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
94.	Shri Subrat Acharya B.A. LL.B (Hons) Ganjam	27.05.1986 31.05.2044 31.05.2046	09.01.2012	20.06.2019	Secretary, D.L.S.A, Rayagada 05.07.2024	
95.	Ms. Subhashree Pradhan , LL.B Sambalpur	16.05.1979 31.05.2037 31.05.2039	09.01.2012	26.04.2019	3 rd Addl. Civil Judge (Sr. Divn.), Balasore 05.07.2024	
96.	Mrs. Suchitra Paramguru , LL.M Khurda	09.07.1979 31.07.2037 31.07.2039	09.01.2012	26.06.2019	Civil Judge (Sr. Divn.), 1 st Court, Cuttack 01.07.2024	
97.	Mrs. Swarnalata Nayak , LL.B Kandhamal/ Baragarh	05.07.1977 31.07.2035 31.07.2037	09.01.2012	26.06.2019	Civi Judge (Sr. Divn.), Talcher 10.11.2023	
98.	Ms. Sucharita Mohanty , LL.B Khurda/ Bhubaneswar	15.07.1978 31.07.2036 31.07.2038	09.01.2012	10.07.2019	Civil Judge (Sr. Divn.) Bargarh 05.07.2024	
99.	Shri Manoranjan Mishra , LL.B Jajpur Cuttack	25.11.1979 30.11.2037 30.11.2039	09.01.2012	24.06.2019	Civil Judge (Sr. Divn.), Deogarh 05.07.2024	
100.	Mrs. Sadyasnata Paty , B.A. LL.B (Hons) Dhenkanal	01.05.1987 30.04.2045 30.04.2047	09.01.2012	24.12.2019	1 st Addl. Civil Judge (Sr. Divn.), Bhubaneswar 05.07.2024	
101.	Ms. Kumudini Muduli , LL.B Cuttack	02.07.1974 31.07.2032 31.07.2034	09.01.2012	16.11.2019	Secretary, D.L.S.A, Sonapur 05.08.2022/ 09.09.2022	
102.	Ms. Sumita Acharya , B.A. LL.M Sundargarh / Angul Sundargarh	15.07.1986 31.07.2044 31.07.2046	09.01.2012	08.11.2019	Civil Judge (Sr. Divn.), 2 nd Court, Cuttack 20.05.2023 / 10.11.2023	
103.	Ms. Sushree Sangita Mallick , LL.B Khurda Bhubaneswar	21.11.1975 30.11.2033 30.11.2035	09.01.2012	23.11.2019	Civil Judge (Sr. Divn.), Pattamundai 18.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
104.	Ms. Sushree Sangita Patra , LL.B Kendrapara	10.01.1982 31.01.2040 31.01.2042	09.01.2012	23.11.2019	Secretary, D.L.S.A, Malkangiri 01.07.2024	
105.	Shri Debasish Dash LL.M Khurda	26.02.1984 28.02.2042 29.02.2044	09.01.2012	11.02.2020	Civil Judge (Sr. Divn.), Padampur 15.02.2023	
106.	Ms. Chinmayee Panda LL.M Koraput	15.01.1989 31.01.2047 31.01.2049	25.02.2013	24.01.2020	Civil Judge (Sr. Divn.), Kujang 01.08.2022	
107.	Shri Jyoti Ranjan Dash LL.M Cuttack Cuttack	15.07.1988 31.07.2046 31.07.2048	25.02.2013	16.01.2020	Registrar, Civil Courts, Bhadrak 05.07.2024	
108.	Ms. Satarupa Satpathy B.A. LL.B (Hons) Khurda	27.11.1988 30.11.2046 30.11.2048	25.02.2013	13.12.2019	Registrar, Civil Courts, Dhenkanal 01.08.2022/ 01.07.2024	
109.	Shri Soumyarup Sahu B.A. LL.B Kalahandi Bhawanipatna	13.01.1986 31.01.2044 31.01.2046	25.02.2013	03.02.2020	Registrar, Civil Courts, Puri 30.01.2025	
110.	Ms. Pradyomayee Sujata , LL.M Nayagarh	08.05.1988 31.05.2046 31.05.2048	25.02.2013	16.11.2019	1 st Addl. Civil Judge (Sr. Divn.), Berhampur 22.07.2022	
111.	Ms. Somalina Mishra , B.A. LL.B (Hons) Puri	17.06.1987 30.06.2045 30.06.2047	25.02.2013	23.11.2019	Civil Judge (Sr. Divn.) (LR & LTV), Sambalpur 05.07.2024	
112.	Shri Soven Kanungo LL.M Jagatsinghpur	04.05.1986 31.05.2044 31.05.2046	25.02.2013	10.12.2019	Civil Judge (Sr. Divn.), Puri 29.10.2024/ 30.01.2025	
113.	Ms. Samapika Mohanty , B.A. LL.B(Hons) Puri	02.05.1984 31.05.2042 31.05.2044	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Sambalpur 29.10.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
114.	Shri Punya Shloka Rath , B.A. LL.B (Hons) Cuttack Cuttack	07.07.1987 31.07.2045 31.07.2047	25.02.2013	04.02.2020	Civil Judge (Sr. Divn.), R. Udayagiri 20.07.2022	
115.	Shri Ashish Pattanaik LL.M Jagatsinghpur	07.06.1988 30.06.2046 30.06.2048	25.02.2013	25.02.2020	Civil Judge (Sr. Divn.), Rayagada 05.07.2024	
116.	Shri Surya Das LL.B Jagatsinghpur	28.09.1985 30.09.2043 30.09.2045	25.02.2013	10.06.2020	Addl. Civil Judge (Sr. Divn.), Baripada 05.07.2024	
117.	Shri Sukanta Kishore Jena , LL.B Cuttack Cuttack	04.07.1976 31.07.2034 31.07.2036	25.02.2013	28.02.2020	Registrar, Civil Courts, Nabarangpur 18.07.2022	
118.	Ms. Soudamini Biswal LL.M Puri	30.03.1979 31.03.2037 31.03.2039	25.02.2013	02.03.2020	Civil Judge (Sr. Divn.), Aska 28.08.2022	
119.	Ms. Saswati Mishra , B.A. LL.B (Hons) Keonjhar	27.07.1988 31.07.2046 31.07.2048	25.02.2013	10.06.2020	Secretary, D.L.S.A, Boudh 15.02.2023	
120.	Shri Charanjit Oram , LL.B Sundargarh Rourkela	02.01.1982 31.01.2040 31.01.2042	25.02.2013	16.03.2020	Registrar, Civil Courts, Bhawanipatna 29.10.2024	
121.	Shri Santosh Kumar Mohapatra , LL.B Khurda Bhubaneswar	24.04.1982 30.04.2040 30.04.2042	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Gunupur 18.07.2022	
122.	Dr. Mamata Mohanty , LL.B Jagatsinghpur Cuttack	13.08.1973 31.08.2031 31.08.2033	04.03.2013	04.02.2020	Civil Judge (Sr. Divn.) (Commercial Court), Berhampur 25.07.2022	
123.	Ms. Pallavee Rani Sahu , LL.M. Bolangir Titlagarh/ Boudh	24.06.1977 30.06.2035 30.06.2037	25.02.2013	13.03.2020	Civil Judge (Sr. Divn.), Kuchinda 16.12.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
124.	Shri Subha Gautam Mishra, B.A. LL.B (Hons) Dhenkanal	01.04.1989 31.03.2047 31.03.2049	25.02.2013	02.03.2020	Secretary, D.L.S.A, Bhawanipatna 01.08.2022	
125.	Shri Sitikantha Pradhan, B.A. LL.M Kalahandi BBSR/Bhawanipatna	28.06.1984 30.06.2042 30.06.2044	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Boudh 01.08.2022	
126.	Shri Abhaya Kumar Das, B.A. LL.B (Hons) Khurda	31.08.1988 31.08.2046 31.08.2048	25.02.2013	28.02.2020	Civil Judge (Sr. Divn.), Koraput 20.05.2023	
127.	Ms. Monalisha Pattanayak, LL.M Khurda Bhubaneswar	27.05.1975 31.05.2033 31.05.2035	25.02.2013	10.06.2020	Civil Judge (Sr. Divn.), (LR & LTV), Dhenkanal 15.02.2023	
128.	Ms. Sarojini Sahoo LL.M Nayagarh	22.08.1981 31.08.2039 31.08.2041	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.), Biramaharajpur 15.02.2023	
129.	Ms. Shila Priyadarshini Panda, LL.B Cuttack	06.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Civil Judge (Sr. Divn.), Soro 20.05.2023	
130.	Ms. Sasmita Nayak LL.B Cuttack Cuttack	11.07.1981 31.07.2039 31.07.2041	25.02.2013	11.11.2020	Civil Judge (Sr. Divn.), Rajgangpur 01.08.2022	
131.	Shri Amitabh Panda, M.A. LL.B Khurda	01.04.1980 31.03.2038 31.03.2040	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.), Sonapur 20.05.2023	
132.	Shri Amit Kumar Barik, M.A., LL.B Balasore	30.05.1980 31.05.2038 31.05.2040	25.02.2013	02.11.2020	Secretary, D.L.S.A., Puri 15.02.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
133.	Shri Ved Prakash, B.A., LL.B (Hons) Gaya (Bihar) Patna	18.08.1987 31.08.2045 31.08.2047	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.) (Commercial Court), Bhubaneswar 05.07.2024/ 30.01.2025	
134.	Ms. Sangita Mishra, M.A., LL.B Jagatsinghpur	08.06.1977 30.06.2035 30.06.2037	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Angul 20.05.2023	
135.	Ms. Madhusmita Jena, LL.M. Cuttack	07.07.1988 31.07.2046 31.07.2048	25.02.2013	10.11.2020	Addl. Civil Judge (Sr. Divn.), Talcher 20.05.2023/ 10.11.2023	
136.	Ms. Arundhati Acharya, LL.B Jagatsinghpur Cuttack	10.05.1982 31.05.2040 31.05.2042	25.02.2013	10.11.2020	Civil Judge (Sr. Divn.), Khallikote 01.07.2024	
137.	Shri Digbijay Das, LL.M Balasore	01.07.1986 30.06.2044 30.06.2046	25.02.2013	10.11.2020	Registrar, Civil Courts, Bargarh 29.10.2024	
138.	Ms. Sudeepa Patra, LL.M Cuttack	01.04.1986 31.03.2044 31.03.2046	25.02.2013	07.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Nabarangpur 20.05.2023	
139.	Shri Chandrahash Behera, LL.M. Khurda	03.08.1985 31.08.2043 31.08.2045	25.02.2013	27.11.2020	Civil Judge (Sr. Divn.), Narsinghpur 27.12.2023	
140.	Ms. Babita Dash LL.M Khurda	05.07.1974 31.07.2032 31.07.2034	25.02.2013	06.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Malkangiri 20.05.2023	
141.	Ms. Debashree Sahoo, LL.M Cuttack Cuttack	12.03.1986 31.03.2044 31.03.2046	25.02.2013	21.11.2020	Secretary, D.L.S.A., Berhampur 15.02.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
142.	Shri Krushna Chandra Nayak, LL.B Kalahandi Bhawanipatna	14.11.1979 30.11.2037 30.11.2039	25.02.2013	10.11.2020	Civil Judge (Sr. Divn.), Titilagarh 16.12.2023	
143.	Shri Subhankar Mishra, B.A. LL.B (Hons) Cuttack	13.06.1988 30.06.2046 30.06.2048	25.02.2013	11.11.2020	Secretary, D.L.S.A, Dhenkanal 04.02.2025	
144.	Shri Soumya Sourav B.A. LL.B (Hons) Sundargarh	23.06.1989 30.06.2047 30.06.2049	25.02.2013	23.11.2020	Central Project Coordinator, High Court of Orissa, Cuttack 12.12.2023/ 19.01.2024	
145.	Ms. Swapna Sagarika Mishra, LL.M Nayagarh	29.03.1986 31.03.2044 31.03.2046	25.02.2013	16.11.2020	Deputy Director, O.J.A, Cuttack 01.09.2022	
146.	Shri Rabi Narayan Behera, LL.B Puri Bhubaneswar	26.11.1978 30.11.2036 30.11.2038	25.02.2013	02.11.2020	Civil Judge (Sr. Divn.) (LR & LTV), Nayagarh 05.07.2024	
147.	Mrs. Sasmita Mishra, B.A. LL.M Jagatsinghpur	01.01.1988 31.12.2045 31.12.2047	25.02.2013	13.11.2020	Civil Judge (Sr. Divn.) (Women's Court), Rayagada 01.07.2024	
148.	Ms. Sonal Sharma LL.B Baragarh Baragarh	16.04.1975 30.04.2033 30.04.2035	25.02.2013	04.05.2021	2 nd Addl. Civil Judge (Sr. Divn.), Bhubaneswar 01.07.2024	
149.	Ms. Sradhanjali Ray LL.B Mayurbhanj Baripada	25.08.1985 31.08.2043 31.08.2045	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.), Kamakshyanagar 19.07.2022	
150.	Shri Biswajit Nayak, LL.M. Khurda	01.01.1988 31.12.2045 31.12.2047	25.02.2013	03.05.2021	Special Officer (Admn.), High Court of Orissa, Cuttack 22.01.2024 / 17.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
151.	Shri Abhijit Kumar Purohit , LL.B Baragarh Baragarh	05.06.1983 30.06.2041 30.06.2043	25.02.2013	07.06.2021	Civil Judge (Sr. Divn.), Rourkela 01.07.2024	
152.	Shri Satyabrata Rana , M.A. LL.M Balasore	05.06.1982 30.06.2040 30.06.2042	25.02.2013	11.06.2021	Civil Judge (Sr. Divn.), Nayagarh 22.01.2024	
153.	Ms. Sunanda Sahu LL.M Ganjam	27.05.1981 31.05.2039 31.05.2041	25.02.2013	04.05.2021	Civil Judge (Sr. Divn.) (Women's Court), Boudh 30.01.2025	
154.	Shri Pabitrnananda Pradhan , LL.M Puri / Bhubaneswar	08.07.1976 31.07.2034 31.07.2036	25.02.2013	04.05.2021	Secretary, D.L.S.A, Bolangir 05.07.2024	
155.	Ms. Rasmita Sahoo B.A. LL.M Puri	04.03.1988 31.03.2046 31.03.2048	25.02.2013	09.06.2021	Civil Judge (Sr. Divn.) (Women's Court), Parlakhemundi 05.07.2024	
156.	Shri Paritosh Kumar Sethi , LL.M. Mayurbhanj	16.08.1988 31.08.2046 31.08.2048	25.02.2013	09.06.2021	Civil Judge (Sr. Divn.), Kantabanji 03.02.2023	
157.	Mrs. Anjali Machhkhand , M.Sc. LL.M Bolangir	21.04.1979 30.04.2037 30.04.2039	25.02.2013	04.05.2021	Secretary, D.L.S.A, Nayagarh 01.07.2024	
158.	Shri Debasish Bisoi , LL.M. Sundargarh Cuttack	25.05.1987 31.05.2045 31.05.2047	01.02.2014	07.02.2022	Civil Judge (Sr. Divn.), Bhanjanagar 05.07.2024	
159.	Mrs. Anushruti Choudhury , LL.M Khurda Bhubaneswar	22.10.1979 31.10.2037 31.10.2039	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Ranpur 03.11.2023	
160.	Ms. Rutuparna Mishra , LL.M Angul	14.09.1987 30.09.2045 30.09.2047	01.02.2014	27.01.2022	Civil Judge (Sr. Divn.) (LR & LTV), Kendrapara 30.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
161.	Shri Santosh Kumar Panigrahi , LL.M. Rayagada Rayagada	08.03.1976 31.03.2034 31.03.2036	01.02.2014	03.01.2022	Civil Judge (Sr. Divn.), Rairakhol 05.07.2024	
162.	Shri Janmejey Palei , LL.B Jajpur Jajpur	18.03.1976 31.03.2034 31.03.2036	01.02.2014	19.01.2022	Special Officer, Director of Public Prosecution, Bhubaneswar 01.07.2024	
163.	Shri Arup Nayak , LL.B Cuttack	02.11.1980 30.11.2038 30.11.2040	01.02.2014	13.01.2022	Civil Judge (Sr. Divn.) (LR & LTV), Bhubaneswar 05.07.2024	
164.	Ms. Babita Patra , M.A. LL.B Khurda	15.06.1978 30.06.2036 30.06.2038	01.02.2014	12.01.2022	Civil Judge (Sr. Divn.) (Women's Court), Sonepur 05.07.2024	
165.	Shri Kailash Sahu , LL.M Subarnapur Bolangir	03.02.1978 29.02.2036 28.02.2038	11.02.2013 01.02.2014	24.01.2022	2 nd Addl. Civil Judge (Sr. Divn.), Baripada 15.02.2023/ 20.05.2023/ 05.07.2024	
166.	Shri Bibhu Kalyan Parhi , LL.M Bhadrak Bhadrak	09.06.1984 30.06.2042 30.06.2044	01.02.2014	24.01.2022	Protocol Officer, Cuttack 05.07.2024	
167.	Dr. Reenati Mishra , M.A. LL.M, Ph.D, Balasore	10.05.1977 31.05.2035 31.05.2037	01.02.2014	12.01.2022	Secretary, D.L.S.A, Sundargarh 05.07.2024	
168.	Ms. Chinmayee Jena , LL.B Cuttack	30.06.1981 30.06.2039 30.06.2041	01.02.2014	12.01.2022	Civil Judge (Sr. Divn.) (Commercial Court), Kendrapara 31.01.2025	
169.	Shri Debijyoti Mohapatra , B.A. LL.B (Hons) Cuttack	25.03.1984 31.03.2042 31.03.2044	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Jajpur Road 05.07.2024	
170.	Ms. Neha Das , B.B.A. LL.B (Hons) Khurda Hyderabad	14.11.1989 30.11.2047 30.11.2049	01.02.2014	28.01.2022	Civil Judge (Sr. Divn.) (Women's Court), Keonjhar 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
171.	Smt. Neesha Samal LL.M Jajpur	01.04.1987 31.03.2045 31.03.2047	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Jaleswar 20.05.2023	
172.	Shri Rana Ghosh LL.B Sambalpur Rairakhol / Sambalpur	02.12.1978 31.12.2036 31.12.2038	01.02.2014	13.01.2022	Registrar, Civil Courts, Rayagada 30.01.2025	
173.	Shri Rajendra Kumar Das, LL.B Jajpur/ Cuttack	12.11.1984 30.11.2042 30.11.2044	01.02.2014	19.01.2022	Registrar, Civil Courts, Jharsuguda 22.01.2024	
174.	Ms. Alakananda Mohanty, LL.M. Sambalpur	12.07.1987 31.07.2045 31.07.2047	01.02.2014	12.01.2022	Civil Judge (Sr. Divn.) (Women's Court), Jeypore 01.07.2024	
175.	Dr. Sandhya Rath, LL.M, Ph.D Cuttack Cuttack	03.07.1981 31.07.2039 31.07.2041	01.02.2014	19.01.2022	Civil Judge (Sr. Divn.), Jharsuguda 18.01.2025	
176.	Shri C.A. Desapriya Barik, LL.M. Jajpur	17.07.1986 31.07.2044 31.07.2046	01.02.2014	13.01.2022	Deputy Registrar (A & P), High Court of Orissa, Cuttack 20.05.2023/ 05.07.2024	
177.	Ms. B.D.D. Chandana, LL.M. Cuttack Bhubaneswar	12.10.1986 31.10.2044 31.10.2046	01.02.2014	25.01.2022	Secretary, D.L.S.A, Jagatsinghpur 05.07.2024	
178.	Smt. Prajnya Pujaprada LL.M Dhenkanal	01.07.1988 30.06.2046 30.06.2048	01.02.2014	12.01.2022	Civil Judge (Sr. Divn.) (Women's Court), Bargarh 05.07.2024/ 29.10.2024	
179.	Ms. Ramadevi Soren, B.A. LL.B (Hons) Mayurbhanj Rairangpur	04.07.1989 31.07.2047 31.07.2049	01.02.2014	19.01.2022	Registrar, Civil Courts, Kendrapara 20.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
180.	Ms. Baishali Nayak, LL.M Khurda	14.06.1987 30.06.2045 30.06.2047	02.03.2015	27.01.2022	Civil Judge (Sr. Divn.) (Commercial Court), Bolangir 05.07.2024	
181.	Ms. Navneeta Dash BLS/ LL.B Khurda	12.04.1990 30.04.2048 30.04.2050	02.03.2015	25.01.2022	Secretary, D.L.S.A, Nuapada 05.07.2024	
182.	Ms. Sai Abhipsa Gochhayat, LL.M Angul	15.08.1987 31.08.2045 31.08.2047	02.03.2015	13.01.2022	Secretary, D.L.S.A, Nabarangpur 05.07.2024	
183.	Ms. Neha Agarwal LL.B Keonjhar	13.10.1988 31.10.2046 31.10.2048	02.03.2015	05.12.2022	Secretary, D.L.S.A, Bhadrak 05.12.2022	
184.	Ms. Leepa Mohanty LL.M Khurda Bhubaneswar	28.07.1988 31.07.2046 31.07.2048	02.03.2015	25.07.2022	Civil Judge (Sr. Divn.) (LR & LTV), Berhampur 25.07.2022	
185.	Shri Srideep Mishra, B.B.A. LL.B Khurda Cuttack	30.10.1988 31.10.2046 31.10.2048	02.03.2015	19.07.2022	Registrar, Civil Courts, Bolangir 29.10.2024	
186.	Shri Ranjan Kumar Pradhan, LL.M Angul	15.06.1976 30.06.2034 30.06.2036	02.03.2015	25.07.2022	Registrar, Civil Court, Balasore 25.07.2022	
187.	Shri Nikhil Bharat Mohanty, LL.M Bolangir Bhubaneswar	14.11.1988 30.11.2046 30.11.2048	02.03.2015	19.07.2022	Protocol Officer, Bhubaneswar 30.01.2025	
188.	Ms. Mamita Sahoo, LL.B Puri Puri	18.05.1980 31.05.2038 31.05.2040	02.03.2015	18.07.2022	Civil Judge (Sr. Divn.), Rampur 08.02.2025	
189.	Shri Suman Jena LL.M Mayurbhanj Bhubaneswar	13.04.1987 30.04.2045 30.04.2047	02.03.2015	01.08.2022	Secretary, D.L.S.A, Jeypore 01.08.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
190.	Ms. Mami Behera, B.A. LL.B. Sonepur	20.03.1990 31.03.2048 31.03.2050	02.03.2015	22.07.2022	Secretary, D.L.S.A, Keonjhar 22.07.2022	
191.	Shri Priya Ranjan Ojha, B.A. LL.M Jajpur	26.07.1984 31.07.2042 31.07.2044	02.03.2015	18.07.2022	Secretary, D.L.S.A, Balasore 18.07.2022	
192.	Ms. Jyotirmayee Das, LL.M Dhenkanal / Cuttack	02.01.1988 31.01.2046 31.01.2048	02.03.2015	18.07.2022	Secretary, D.L.S.A, Jajpur 18.07.2022	
193.	Ms. Sumitra Sahoo B.A. LL.B(Hons) Cuttack Cuttack	31.05.1988 31.05.2046 31.05.2048	02.03.2015	25.07.2022	Secretary, D.L.S.A, Kendrapara 25.07.2022	
194.	Shri Asish Kumar Parichha, LL.M Kandhamal	21.05.1989 31.05.2047 31.05.2049	02.03.2015	27.07.2022	Special Officer (Special Cell), High Court of Orissa, Cuttack 05.07.2024	
195.	Shri Apurv Kumar Ray, LL.B Khurda New Delhi	30.01.1981 31.01.2039 31.01.2041	02.03.2015	18.07.2022	Civil Judge (Sr. Divn.), Balliguda 25.07.2023	
196.	Ms. Snigdha Panda, LL.B Angul Angul	17.07.1985 31.07.2043 31.07.2045	02.03.2015	22.07.2022	Addl. Civil Judge (Sr. Divn.), Kendrapara 22.07.2022	
197.	Ms. Anushila Roy, LL.M. Balasore	06.10.1988 31.10.2046 31.10.2048	02.03.2015	20.07.2022	Secretary, D.L.S.A, Phulbani 20.07.2022	
198.	Dr. Nishakar Sahoo M.A, LL.M, Ph.D Jajpur Jajpur	17.01.1983 31.01.2041 31.01.2043	02.03.2015	22.07.2022	Civil Judge (Sr. Divn.), Baripada 30.01.2025	
199.	Ms. Soudamini Singh, B.A. LL.B (Hons) Jagatsinghpur	28.03.1990 31.03.2048 31.03.2050	02.03.2015	20.07.2022	Registrar, Civil Courts, Berhampur 30.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
200.	Ms. Manaswini Rath LL.M Jagatsinghpur Cuttack	22.04.1988 30.04.2046 30.04.2048	02.03.2015	22.07.2022	Addl. Civil Judge (Sr. Divn.), Jajpur 22.07.2022	
201.	Ms. Rashmi Rekha Patra , B.A. LL.B Puri	30.08.1989 31.08.2047 31.08.2049	02.03.2015	18.07.2022	Civil Judge (Sr. Divn.) (Women's Court), Bhawanipatna 18.07.2022/ 09.05.2023/ 03.11.2023	
202.	Shri Bibhuti Bhusan Nayak , LL.M Boudh	01.10.1981 30.09.2039 30.09.2041	02.03.2015	07.07.2022	Civil Judge (Sr. Divn.), Khandapada 07.07.2022	
203.	Ms. Sanghamitra Biswal , LL.M Cuttack	02.01.1987 31.01.2045 31.01.2047	02.03.2015	08.05.2023	Civil Judge (Sr. Divn.), Nimapara 08.05.2023	
204.	Shri Manas Ranjan Samantaray , LL.M Khurda	24.02.1983 28.02.2041 28.02.2043	02.03.2015	20.05.2023	Registrar, Civil Courts, Jajpur 20.05.2023	
205.	Ms. Shradha Mandothia , B.B.A. LL.B (Hons) Angul	19.04.1991 30.04.2049 30.04.2051	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (Women's Court), Sundargarh 20.05.2023	
206.	Ms. Biswakalyani Mishra , LL.B Kendrapara Kendrapara	12.07.1980 31.07.2038 31.07.2040	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.) (Women's Court), Phulbani 09.05.2023	
207.	Shri Jitendriya Panigrahi , LL.B Nayagarh Bhubaneswar	30.07.1981 31.07.2039 31.07.2041	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Jaipatna 20.05.2023	
208.	Ms. Sunita Rout , B.A. LL.B Bolangir Bolangir	05.06.1986 30.06.2044 30.06.2046	02.03.2015	23.07.2023	Civil Judge (Sr. Divn.) (Women's Court), Dhenkanal 23.07.2023	
209.	Shri Tapan Kumar Behera , LL.B Ganjam Phulbani	01.07.1981 30.06.2039 30.06.2041	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Kantamal 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
210.	Shri Alok Panda, LL.B Cuttack/ Cuttack	19.12.1986 31.12.2044 31.12.2046	02.03.2015	08.05.2023	Civil Judge (Sr. Divn.), Rairangpur 01.07.2024	
211.	Ms. Rosy Tripathy, B.A. LL.B (Hons) Cuttack Cuttack	02.06.1990 30.06.2048 30.06.2050	02.03.2015	08.05.2023	Civil Judge (Sr. Divn.), Hindol 08.05.2023	
212.	Ms. Annapurna Sarangi, LL.M Khurda Cuttack	23.08.1988 31.08.2046 31.08.2048	02.03.2015	08.05.2023	Addl. Civil Judge (Sr. Divn.), Bolangir 08.05.2023	
213.	Shri Ashish Kumar Sahoo, LL.M Jajpur	28.03.1988 31.03.2046 31.03.2048	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.), Bolangir 05.07.2024	
214.	Ms. Varsha Sharma, LL.B. Jharsuguda	08.05.1988 31.05.2046 31.05.2048	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (LR & LTV), Bargarh 20.05.2023	
215.	Ms. Lopamudra Prakash, LL.B Khurda Bhubaneswar	24.06.1987 30.06.2045 30.06.2047	02.03.2015	09.05.2023	4 th Addl. Civil Judge (Sr. Divn.), Cuttack 09.05.2023	
216.	Shri Asit Kumar Singh, B.A. LL.B (Hons) Keonjhar	11.09.1987 30.09.2045 30.09.2047	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (Commercial Court), Cuttack 20.05.2023	
217.	Ms. Sunanda Pradhan, LL.M Nayagarh Cuttack	20.01.1983 31.01.2041 31.01.2043	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Nilagiri 20.05.2023	
218.	Shri Loknath Mishra, B.A. LL.B Khurda	21.02.1989 28.02.2047 28.02.2049	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.), Sorada 10.11.2023	
219.	Ms. Sarmistha Subhadarshini Mohanty, B.A. LL.B Jajpur Bhubaneswar	04.09.1989 30.09.2047 30.09.2049	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.) (LR & LTV), Jagatsinghpur 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
220.	Ms. Nitisha Chandak, B.A. LL.B (Hons) Cuttack	30.04.1989 30.04.2047 30.04.2049	02.03.2015	20.05.2023	Registrar, Civil Courts, Phulbani 20.05.2023	
221.	Ms. Soumya Pradhan, B.A. LL.B. (Hons) Angul	01.07.1991 30.06.2049 30.06.2051	02.03.2015	20.05.2023	Secretary, D.L.S.A, Sambalpur 20.05.2023	
222.	Ms. Shanta Samal, B.B.A LL.B (Hons) Jajpur	18.01.1991 31.01.2049 31.01.2051	02.03.2015	09.05.2023	5 th Addl. Civil Judge (Sr. Divn.), Cuttack 28.11.2022/ 09.05.2023	
223.	Shri Dibyasachi Behera LL.B Cuttack	28.06.1988 30.06.2046 30.06.2048	02.03.2015	20.05.2023	Addl. Civil Judge (Sr. Divn.), Sambalpur 05.07.2024	
224.	Shri Sarat Kumar Sahoo, LL.B Cuttack	05.05.1979 31.05.2037 31.05.2039	02.03.2015	20.05.2023	Civil Judge (Sr. Divn.), Purusottampur 20.05.2023	
225.	Shri Bishnu Prasad Debata, LL.B Puri	17.06.1989 30.06.2047 30.06.2049	02.03.2015	08.05.2023	Registrar, Civil Courts, Jeypore 08.05.2023	
226.	Ms. Rekharani Panda, LL.B Puri	21.05.1982 31.05.2040 31.05.2042	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.), Kodala 05.07.2024	
227.	Shri Suryakanta Acharya, LL.M Mayurbhanj Cuttack	08.05.1983 31.05.2041 31.05.2043	02.03.2015	09.05.2023	Civil Judge (Sr. Divn.), Nuapada 16.12.2023	
228.	Ms. Prajna Lalit Mishra, B.A. LLB (Hons), LLM (Puri)	14.04.1989 30.04.2047 30.04.2049	02.03.2015	20.05.2023	1 st Addl. Civil Judge (Sr. Divn.), Cuttack 29.10.2024	
229.	Ms. Biswakalpita Mohanty, LL.B Khurda Cuttack	15.07.1980 31.07.2038 31.07.2040	02.03.2015	20.05.2023	Registrar, Civil Courts, Jagatsinghpur 05.07.2024	
230.	Shri Manas Ranjan Padhan, BA, LLB (Hons), Sonapur Cuttack	02.05.1991 31.05.2049 31.05.2051	30.05.2016	05.07.2024	Civil Judge (Sr. Divn.) (Commercial Court), Sambalpur 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
231.	Ms. Shantashree Mohanty , LLM, Khurda	13.05.1991 31.05.2049 31.05.2051	30.05.2016	05.07.2024	Civil Judge (Sr. Divn.) (Women's Court), Deogarh 05.07.2024	
232.	Shri Sabyasachi Pradhan , LLM, Kalahandi	22.06.1988 30.06.2046 30.06.2048	30.05.2016	01.07.2024	Registrar, Civil Courts, Bhubaneswar 01.07.2024	
233.	Shri Biswajit Mohapatra , BA, LLB (Hons), Cuttack Cuttack	01.07.1990 30.06.2048 30.06.2050	30.05.2016	05.07.2024	Registrar, Civil Courts, Deogarh 05.07.2024	
234.	Shir Saubhagya Ranjan Pradhan , LL.M, Puri Bhubaneswar	11.07.1988 31.07.2046 31.07.2048	30.05.2016	05.07.2024	Registrar, Civil Courts, Nuapada 05.07.2024	
235.	Shri Rudra Prakash Nayak , BA, LLB (Hons), Khurda	28.04.1991 30.04.2049 30.04.2051	30.05.2016	05.07.2024	Registrar, Civil Courts, Malkangiri 22.07.2022/ 05.07.2024	
236.	Ms. Lopamudra Behera , LLM, Jagatsinghpur	29.06.1990 30.06.2048 30.06.2050	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.) (LR & LTV), Jajpur 01.07.2024	
237.	Ms. Monita Tripathy , LLM, Khurda Bhubaneswar	01.06.1978 31.05.2036 31.05.2038	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.), Nabarangpur 01.07.2024	
238.	Shri Sudhi Ranjan Dash , LLB, Cuttack	10.07.1982 31.07.2040 31.07.2042	01.07.2002 30.05.2016	01.07.2024	Civil Judge (Sr. Divn.), Patnagarh 01.07.2024	
239.	Shri Arijit Das , LLB, Khurda Bhubaneswar	29.10.1981 31.10.2039 31.10.2041	30.05.2016	01.07.2024	Addl. Civil Judge (Sr. Divn.)-cum-OEAT, Dhenkanal 01.07.2024	
240.	Ms. Lipa Puspa Khuntia , LLB, Puri	01.05.1987 30.04.2045 30.04.2047	30.05.2016	05.07.2024	2 nd Addl. Civil Judge (Sr. Divn.), Cuttack 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
241.	Smt. S. Kunmun Achary, LLM, Khurda Bhubaneswar	02.07.1989 31.07.2047 31.07.2049	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.) (LR & LTV), Bolangir 01.07.2024	
242.	Shri Rajesh Roshan Nanda, BA, LLB (Hons), Cuttack	06.05.1992 31.05.2050 31.05.2052	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.), Khurda 01.07.2024	
243.	Shri Chinmaya Kumar Padhi, LLB, Cuttack	30.07.1978 31.07.2036 31.07.2038	30.05.2016	05.07.2024	Civil Judge (Sr. Divn.), Umerkote 05.07.2024	
244.	Ms. Sarojini Sahoo, LLM, Nayagarh Cuttack	12.07.1978 31.07.2036 31.07.2038	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.) (Women's Court), Nuapada 01.07.2024	
245.	Ms. Ipsy Mohanty, BA, LLB (Hons), Cuttack	26.02.1992 28.02.2050 29.02.2052	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.), Dharamgarh 01.07.2024	
246.	Shri Biswadeepak Sahoo, LLB, Cuttack	21.07.1987 31.07.2045 31.07.2047	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.), Chandikhole 01.07.2024	
247.	Ms. Rekharani Naik, LLB, Sambalpur Jharsuguda	18.07.1981 31.07.2039 31.07.2041	30.05.2016	05.07.2024	Civil Judge (Sr. Divn.) (Women's Court), Khurda 05.07.2024	
248.	Shri Gurucharan Jenamani, LLB, Dhenkanal	02.05.1989 31.05.2047 31.05.2049	30.05.2016	01.07.2024	Civil Judge (Sr. Divn.), Basudevapur 01.07.2024	
249.	Shri Manoj Kumar Mohanty, LLB, Khurda	05.05.1987 31.05.2045 31.05.2047	30.05.2016	01.07.2024	Secretary, CDR Commission, Cuttack 01.07.2024	
250.	Ms. Pooja Dey, B.A, LL.M, Cuttack	07.03.1992 31.03.2050 31.03.2052	10.08.2017	05.07.2024	Civil Judge (Sr. Divn.), Chhatrapur 05.07.2024	
251.	Shri Gagan Sahu, LL.M, Ganjam Cuttack	04.01.1987 31.01.2045 31.01.2047	10.08.2017	05.07.2024	Deputy Registrar, Records, High Court of Orissa, Cuttack 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
252.	Shri Jagdish Chandra Jena, LL.B, Puri	15.05.1989 31.05.2047 31.05.2049	10.08.2017	05.07.2024	Secretary, D.L.S.A, Cuttack 05.07.2024	
253.	Ms. Sonali Aparajita, B.A, LL.B (Hons), Cuttack Cuttack	30.07.1991 31.07.2049 31.07.2051	10.08.2017	01.07.2024	2 nd Addl. Civil Judge (Sr. Divn.), Puri 01.07.2024	
254.	Ms. Mansi Pradhan, B.A, LL.B (Hons), Bolangir	11.01.1993 31.01.2051 31.01.2053	10.08.2017	01.07.2024	3 rd Addl. Civil Judge (Sr. Divn.), Cuttack 01.07.2024	
255.	Ms. Linky Priya Sahoo, LL.M, Sundargarh Sundargarh	28.09.1989 30.09.2047 30.09.2049	10.08.2017	04.02.2025	Civil Judge (Sr. Divn.), Athamallick 04.02.2025	
256.	Ms. Pratyusha Kiran, B.A, LL.B (Hons), Khurda	04.07.1993 31.07.2051 31.07.2053	10.08.2017	13.01.2025	Civil Judge (Sr. Divn.) (Women's Court), Jharsuguda 13.01.2025	
257.	Shri Gourav Purohit, LL.M, Bolangir	01.06.1993 31.05.2051 31.05.2053	10.08.2017	18.01.2025	Civil Judge (Sr. Divn.), Anandpur 29.10.2024/ 18.01.2025	
258.	Shri Somya Ranjan Nayak, LL.B, Kalahandi Bhawanipatna	18.08.1983 31.08.2041 31.08.2043	10.08.2017	18.01.2025	Civil Judge (Sr. Divn.), Angul 18.01.2025	
259.	Ms. Sonali Sarita, B.A, LL.B (Hons), Mayurbhanj	21.09.1992 30.09.2050 30.09.2052	10.08.2017	30.01.2025	Registrar, Civil Courts, Nayagarh 05.07.2024/ 30.01.2025	
260.	Ms. Rajashree Pattanayak, LL.B, Nayagarh	28.08.1992 31.08.2050 31.08.2052	10.08.2017	30.01.2025	Secretary, D.L.S.A, Baripada 30.01.2025	
261.	Shri Sanjaya Kumar Subhabrata Acharya, B.A, LL.B (Hons), Khurda	05.06.1991 30.06.2049 30.06.2051	10.08.2017	18.01.2025	Civil Judge (Sr. Divn.), Sundargarh 05.07.2024/ 18.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
262.	Ms. Salomi Sahu, B.A, LL.M Cuttack Cuttack	20.05.1991 31.05.2049 31.05.2051	10.08.2017	30.01.2025	Secretary, D.L.S.A, Bhubaneswar 30.01.2025	
263.	Ms. Aurolipi Parija, B.A, LL.B (Hons), Cuttack	05.07.1992 31.07.2050 31.07.2052	10.08.2017	31.01.2025	Civil Judge (Sr. Divn.) (LR & LTV), Bhadrak 31.01.2025	
264.	Ms. Pragyan Panda, LL.M, Bhadrak Cuttack	02.08.1991 31.08.2049 31.08.2051	10.08.2017	18.01.2025	Addl. Civil Judge (Sr. Divn.), Puri 18.01.2025	
265.	Ms. P. Sita Lakshmi, LL.M, Khurda	11.12.1987 31.12.2045 31.12.2047	10.08.2017	18.01.2025	Civil Judge (Sr. Divn.), (LR & LTV), Bhawanipatna 09.05.2023/ 18.01.2025	
266.	Ms. Pragyan Paramita Pratihari, B.A, LL.B (Hons), Puri / Puri	27.05.1989 31.05.2047 31.05.2049	10.08.2017	13.01.2025	Registrar, Civil Courts, Sonapur 13.01.2025	
267.	Shri Srujan Saraswat, B.A, LL.B (Hons), Khurda Bhubaneswar	03.07.1992 31.07.2050 31.07.2052	10.08.2017	30.01.2025	Protocol Officer, Puri 30.01.2025	
268.	Ms. Isha Paty, B.A, LL.B (Hons), Khurda	16.12.1989 31.12.2047 31.12.2049	10.08.2017	04.02.2025	Civil Judge (Sr. Divn.), Khariar 04.02.2025	
269.	Shri Jitendra Das, B.A, LL.B (Hons), Jajpur	21.08.1991 31.08.2049 31.08.2051	10.08.2017	30.01.2025	Civil Judge (Sr. Divn.), Champua 30.01.2025	

PART -III

OFFICERS IN THE CADRE OF CIVIL JUDGE (JUNIOR DIVISION)

(SUB-DIVISIONAL JUDICIAL MAGISTRATES, CIVIL JUDGE (JR. DIVN.)
AND J.M.F.C. / J.M.S.C. / GRAM NYAYADHIKARI)

CADRE STRENGTH: 470

Scale of Pay	:	Rs. 77,840 – 1,36,520/-
ACP – I	:	Rs. 92,960 – 1,36,520/-
ACP – II	:	Rs. 1,11,000 – 1,63,030/-

(a)	Sub-Divisional Judicial Magistrates		58
(b)	Civil Judge (Jr. Divn.)		19
(c)	Judicial Magistrate of First Class		301 + 04
(d)	Inspector of Processes		14
(e)	Gram Nyayalays		24
(f)	Special Posts		10
(g)	JMFC (Leave Reserve)		40

Total: = 470

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), High Court of Orissa, Cuttack
6. Asst. Registrar, Records- I, RRDC, High Court of Orissa, Cuttack
7. Asst. Registrar, Records- II, RRDC, High Court of Orissa, Cuttack
8. Assistant Director, Odisha Judicial Academy, Cuttack
9. Assistant Secretary, Odisha State Legal Services Authority, Cuttack
10. Assistant Registrar, O.H.R.C., Bhubaneswar

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7

CIVIL LIST OF OFFICERS IN THE CADRE OF CIVIL JUDGE (JUNIOR DIVISION)

- | | | | | | | |
|----|---|--|------------|------------|--|--|
| 1. | Ms. Sukanya Satpathy,
B.A, LL.B (Hons),
Khurda | 26.05.1992
31.05.2050
31.05.2052 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Sundargarh
01.07.2024 | |
| 2. | Ms. Sushree Sangita Das,
B.A, LL.B (Hons),
Khurda
Bhubaneswar | 05.07.1985
31.07.2043
31.07.2045 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Boudh
25.07.2022 | |
| 3. | Shri Sishir Kumar Sahoo,
LL.B,
Keonjhar
Champua | 28.07.1988
31.07.2046
31.07.2048 | 10.08.2017 | 10.08.2017 | Asst. Registrar
(Admn.), High Court
of Orissa, Cuttack
24.01.2025 | |
| 4. | Shri Sidhartha Sankar Senapati,
B.A, LL.B (Hons),
Balasore | 08.06.1992
30.06.2050
30.06.2052 | 10.08.2017 | 10.08.2017 | Civil Judge (Jr.
Divn.),
Puri
29.10.2024 | |
| 5. | Mr. Mirza Aslam Baig,
B.A, LL.M,
Cuttack
Cuttack | 24.10.1990
31.10.2048
31.10.2050 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Patnagarh
09.05.2023 | |
| 6. | Shri Pritish Kumar Rath,
LL.M
Puri | 13.09.1989
30.09.2047
30.09.2049 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Chhatrapur
20.05.2023 | |
| 7. | Shri Srichandan Dash,
LL.B,
Ganjam
Cuttack | 21.05.1985
31.05.2043
31.05.2045 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Koraput
22.07.2022/
20.05.2023 | |
| 8. | Smt. Bishnupriya Samantaray,
LL.M,
Khurda | 17.12.1978
31.12.2036
31.12.2038 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Parlakhemundi
20.05.2023 | |
| 9. | Shri Patitapabana Panda,
LL.M,
Jaipur
Cuttack | 15.03.1992
31.03.2050
31.03.2052 | 10.08.2017 | 10.08.2017 | S.D.J.M,
Puri
12.05.2023 | |

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
10.	Shri Hrushikesh Khemundu, B.A, LL.B (Hons), Koraput Bhubaneswar	03.10.1991 31.10.2049 31.10.2051	10.08.2017	10.08.2017	S.D.J.M, Rairakhole 28.11.2022	
11.	Ms. Subhasini Behera, B.A, LL.B (Hons), Cuttack	23.04.1993 30.04.2051 30.04.2053	10.08.2017	10.08.2017	J.M.F.C-I (Cog. Taking), Bhadrak 30.01.2025	
12.	Smt. Saswati Mahapatra, LL.M, Cuttack	07.07.1982 31.07.2040 31.07.2042	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bolangir 29.10.2024	
13.	Smt. Dhruvi Solanki, LL.M, Cuttack Cuttack	09.02.1983 28.02.2041 28.02.2043	10.08.2017	10.08.2017	S.D.J.M, Padampur 20.05.2023	
14.	Shri Amit Kumar, LL.B, Jajpur	17.12.1985 31.12.2043 31.12.2045	10.08.2017	10.08.2017	S.D.J.M, Bhubaneswar 18.01.2025	
15.	Ms. Ipsita Nanda, LL.M, Kendrapara Cuttack	07.07.1988 31.07.2046 31.07.2048	10.08.2017	10.08.2017	S.D.J.M, Jajpur 18.07.2022/ 09.05.2023	
16.	Ms. Nilofer, B.A, LL.B (Hons), Balasore Cuttack	19.03.1992 31.03.2050 31.03.2052	10.08.2017	10.08.2017	S.D.J.M, Kamakshyanagar 01.07.2024	
17.	Shri Santosh Kumar Barik, LL.B, Nayagarh Cuttack	05.07.1985 31.07.2043 31.07.2045	10.08.2017	10.08.2017	S.D.J.M, Jeypore 09.05.2023	
18.	Ms. Samapika Samadarsini, LL.M, Khurda Bhubaneswar	22.10.1987 31.10.2045 31.10.2047	10.08.2017	10.08.2017	S.D.J.M, Nayagarh 30.01.2025	
19.	Shri Sadhanjeet Panda, LL.M, Bhadrak	17.07.1987 31.07.2045 31.07.2047	10.08.2017	10.08.2017	S.D.J.M, Banki 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
20.	Ms. Sudeshna Patnaik, B.A, LL.B (Hons), Cuttack	08.09.1992 30.09.2050 30.09.2052	10.08.2017	10.08.2017	S.D.J.M, Sonepur 17.05.2023	
21.	Shri Abhinandan Nanda, B.A, LL.B (Hons), Dhenkanal New Delhi	23.08.1987 31.08.2045 31.08.2047	10.08.2017	10.08.2017	S.D.J.M, Cuttack 20.05.2023/ 01.07.2024	
22.	Shri Bibek Sasmal, B.Sc, LL.B (Hons), Ganjam Cuttack	27.01.1991 31.01.2049 31.01.2051	10.08.2017	10.08.2017	Asst. Secretary, OSLSA, Cuttack 30.01.2025	
23.	Smt. Sumitra Kumari Dash, LL.M, Ganjam Berhampur	20.07.1980 31.07.2038 31.07.2040	10.08.2017	10.08.2017	S.D.J.M, Keonjhar 20.05.2023	
24.	Ms. Varsha Das, B.A, LL.B (Hons), Khurda	15.02.1991 28.02.2049 28.02.2051	10.08.2017	10.08.2017	S.D.J.M, Rayagada 20.05.2023	
25.	Shri Abinash Chinara, B.A, LL.M, Keonjhar	31.03.1993 31.03.2051 31.03.2053	10.08.2017	10.08.2017	S.D.J.M, Kuchinda 20.05.2023	
26.	Ms. Gayatri Mishra, LL.M, Cuttack Cuttack	08.04.1980 30.04.2038 30.04.2040	10.08.2017	10.08.2017	S.D.J.M, Jharsuguda 20.05.2023	
27.	Shri Niranjan Dash, LL.M, Khurda Cuttack	04.07.1986 31.07.2044 31.07.2046	10.08.2017	10.08.2017	S.D.J.M, Jagatsinghpur 18.07.2022/ 08.05.2023	
28.	Shri Pritish Mishra, LL.M, Nayagarh	01.06.1988 31.05.2046 31.05.2048	10.08.2017	10.08.2017	S.D.J.M, Bonai 20.05.2023	
29.	Shri Susanta Kumar Nayak, LL.B, Cuttack Cuttack	14.06.1980 30.06.2038 30.06.2040	10.08.2017	10.08.2017	S.D.J.M, Talcher 09.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
30.	Shri Dipak Kumar Sathua, LL.B, Khurda Bhubaneswar	19.06.1977 30.06.2035 30.06.2037	10.08.2017	10.08.2017	S.D.J.M, Champua 20.05.2023	
31.	Smt. Pragyan Paramita Swain, LL.B, Cuttack	11.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	S.D.J.M, Dharamgarh 20.05.2023	
32.	Shri Dillip Kumar Barik, LL.B, Bolangir Cuttack	03.07.1977 31.07.2035 31.07.2037	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Parjang 29.10.2024	
33.	Ms. Pravati Rana, LL.M, Nayagarh Bhubaneswar	05.10.1977 31.10.2035 31.10.2037	10.08.2017	10.08.2017	S.D.J.M, Hindol 13.01.2025	
34.	Shri Subhankar Mohapatra, LL.B, Khurda	15.04.1990 30.04.2048 30.04.2050	10.08.2017	10.08.2017	S.D.J.M, Sambalpur 01.07.2024	
35.	Shri Rohit Ranjan Mishra, LL.B, Bolangir	03.07.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	Asst. Commissioner of Endowments, Bhubaneswar 30.01.2025	
36.	Shri Gouri Sankar Panda, LL.M, Puri Cuttack	01.08.1990 31.07.2048 31.07.2050	10.08.2017	10.08.2017	S.D.J.M, Anandpur 18.01.2025	
37.	Shri Dhananjaya Nayak, LL.B, Bhadrak Bhadrak	18.03.1977 31.03.2035 31.03.2037	10.08.2017	10.08.2017	S.D.J.M, Deogarh 04.02.2025	
38.	Shri Pravat Kumar Samal LL.M, Cuttack Cuttack	25.05.1989 31.05.2047 31.05.2049	10.08.2017	10.08.2017	S.D.J.M, Karanjia 30.01.2025	
39.	Shri Soumya Sankar Mahanta, LL.M, Keonjhar Keonjhar	17.08.1982 31.08.2040 31.08.2042	10.08.2017	10.08.2017	S.D.J.M, Nabarangpur 18.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
40.	Ms. Monalisa Dash, B.A, LL.B (Hons), Boudh	10.10.1992 31.10.2050 31.10.2052	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Thakurmunda 29.10.2024	
41.	Ms. Reshma Dhal Bisoi, B.A, LL.B (Hons), Angul	01.09.1991 31.08.2049 31.08.2051	10.08.2017	10.08.2017	S.D.J.M, Dhenkanal 01.07.2024	
42.	Ms. Anuradha Sharma, LL.B, Cuttack/ Cuttack	19.10.1988 31.10.2046 31.10.2048	10.08.2017	10.08.2017	S.D.J.M, Bhawanipatna 18.01.2025	
43.	Mr. Habibur Raheman Siddiqui, LL.B, Cuttack	02.06.1990 30.06.2048 30.06.2050	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tusura 18.09.2024	
44.	Ms. Parveen Mandal, LL.B, Khurda Bhubaneswar	21.09.1976 30.09.2034 30.09.2036	10.08.2017	10.08.2017	S.D.J.M, Rourkela 04.02.2025	
45.	Ms. Punam Seth, LL.B, Sambalpur Rourkela	14.01.1985 31.01.2043 31.01.2045	10.08.2017	10.08.2017	S.D.J.M, Biramaharajpur 30.01.2025	
46.	Shri Soumya Ranjan Prusty, LL.M, Kendrapara Cuttack	21.12.1986 31.12.2044 31.12.2046	10.08.2017	10.08.2017	S.D.J.M, Bhanjanagar 18.01.2025	
47.	Shri Kumar Spandan, LL.M, Mayurbhanj	10.07.1992 31.07.2050 31.07.2052	10.08.2017	10.08.2017	S.D.J.M, Berhampur 13.01.2025	
48.	Ms. Sharmistha Jena, B.A, LL.B (Hons), Balasore Balasore	07.06.1992 30.06.2050 30.06.2052	10.08.2017	10.08.2017	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Mahanga 09.11.2024	
49.	Shri Vikash Goel, B.A LL.B (Hons) Sundargarh	21.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	Addl. Asst. Commissioner of Endoments, Samablpur 01.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
50.	Shri Manindra Bhusan Sahu B.A LL.B (Hons) Ganjam	28.03.1994 31.03.2052 31.03.2054	30.07.2018	30.07.2018	S.D.J.M, Rairangpur 29.10.2024	
51.	Ms. Shruti Swarupa Sahoo B.A LL.B (Hons) Dhenkanal	04.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Bhubaneswar 30.01.2025	
52.	Smt. Pratima Sahoo LL.B Puri	19.10.1991 31.10.2049 31.10.2051	30.07.2018	30.07.2018	S.D.J.M, Malkangiri 05.07.2024	
53.	Shri Sabyasachi Panda, B.A LL.B (Hons) Kendrapara	03.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	Asst. Registrar, Odisha Human Rights Commission, Bhubaneswar 06.02.2023/ 05.07.2024	
54.	Shri Pratyush Kumar Chand, LL.B Jharsuguda	17.05.1990 31.05.2048 31.05.2050	30.07.2018	30.07.2018	Gram Nyayadhipari, Raigarh 06.02.2023	
55.	Shri Trijeeb Kumar Nanda, LL.B Sonepur	29.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	J.M.F.C, Kotpad 29.10.2024	
56.	Shri Paras Padhi, B.B.A. LL.B Khurda	09.08.1993 31.08.2051 31.08.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum- J.M.F.C, Tirtol 12.11.2024	
57.	Ms. Monalisa Panda, B.B.A. LL.B (Hons), Khurda	17.01.1993 31.01.2051 31.01.2053	30.07.2018	30.07.2018	S.D.J.M, Nilagiri 01.07.2024	
58.	Ms. Siona Siddharth Moharana, B.A LL.B (Hons) Cuttack	02.10.1990 31.10.2048 31.10.2050	30.07.2018	30.07.2018	Gram Nyayadhipari, Junagarh 09.05.2023	
59.	Shri Sanjib Panda, LL.M Dhenkanal/ Cuttack	19.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Asst. Director, O.J.A, Cuttack 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
60.	Smt. Soumya Rao LL.B Cuttack	06.01.1987 31.01.2045 31.01.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Nimapara 25.07.2023	
61.	Ms. Sinkun Ray, B.Sc LL.B Khurda	08.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	S.D.J.M, Athamallick 01.07.2024	
62.	Shri Anurag Dehury, B.A. LL.B Sundargarh	16.10.1993 31.10.2051 31.10.2053	30.07.2018	30.07.2018	S.D.J.M, Udala 01.07.2024	
63.	Smt. Snataki Dash, LL.M Boudh	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	S.D.J.M, Nuapada 04.02.2025	
64.	Ms. Swojali Mohanty, B.A. LL.B Cuttack	28.08.1990 31.08.2048 31.08.2050	30.07.2018	30.07.2018	S.D.J.M, Bhadrak 05.07.2024	
65.	Shri Sumit Kumar Panigrahi, LL.B Baragarh	22.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	S.D.J.M, Titilagarh 29.10.2024	
66.	Ms. Soumya Sonalika, LL.M. Khurda	12.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	S.D.J.M, Phulbani 01.07.2024	
67.	Shri Sidhartha Sankar Jena, B.A LL.B (Hons) Nayagarh	26.07.1989 31.07.2047 31.07.2049	30.07.2018	30.07.2018	Addl. Asst. Commissioner of Endowments, Berhampur 05.07.2024	
68.	Shri Pratap Chandra Prusty, LL.B Nayagarh	04.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	S.D.J.M, Khurda 05.07.2024	
69.	Ms. Arunima Dash, B.A LL.B (Hons) Cuttack	18.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	S.D.J.M, Pallahara 05.07.2024	
70.	Ms. Anju Sahu, LL.B Baragarh	18.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Gondia 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
71.	Ms. Ankita Guru, B.B.A. LL.B Ganjam	08.07.1992 31.07.2050 31.07.2052	30.07.2018	30.07.2018	J.M.F.C, Barkote 12.11.2024	
72.	Shri Kishore Kumar Nath, LL.M Cuttack	02.03.1980 31.03.2038 31.03.2040	30.07.2018	30.07.2018	S.D.J.M, Balasore 05.07.2024	
73.	Ms. Sheetal Barsha, B.A LL.B (Hons) Nayagarh	12.09.1990 30.09.2048 30.09.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Balasore 01.07.2024	
74.	Ms. Era Pattanaik B.A LL.B (Hons) Mayurbhanj	25.06.1990 30.06.2048 30.06.2050	30.07.2018	30.07.2018	S.D.J.M, Kendrapara 13.01.2025	
75.	Ms. Jewel Pattanaik B.A LL.B (Hons) Puri	04.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	S.D.J.M, Baripada 30.01.2025	
76.	Shri Srikant Padhy, LL.B Rayagada	21.04.1987 30.04.2045 30.04.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Seragada 20.05.2023	
77.	Ms. Shristi Samanta, B.A LL.B (Hons) Sundargarh	14.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	S.D.J.M, Bargarh 01.07.2024	
78.	Shri Surakshit Mishra, LL.B Bolangir	22.06.1981 30.06.2039 30.06.2041	30.07.2018	30.07.2018	J.M.F.C, Laxmipur 25.07.2023	
79.	Shri Ambikesh Panigrahi, LL.M Cuttack	11.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Keonjhar 25.07.2023	
80.	Ms. Vijay Laxmi Mohapatra, LL.B Jharsuguda, Cuttack/ Delhi	24.09.1988 30.09.2046 30.09.2048	30.07.2018	30.07.2018	S.D.J.M, Gunupur 05.07.2024	
81.	Mohammed Shah Faisal, B.A LL.B Khurda	14.11.1993 30.11.2051 30.11.2053	30.07.2018	30.07.2018	S.D.J.M, Balliguda 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
82.	Smt. Sarita Kumari Panda , LL.B Cuttack	20.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	J.M.F.C (Rural), Balasore 01.07.2024	
83.	Shri Naroj Kumar Sahu , LL.B Sambalpur	08.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	S.D.J.M, Athagarh 01.07.2024	
84.	Shri Banil Kumar Khatai , LL.B Ganjam Berhampur	12.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	S.D.J.M, Angul 01.07.2024	
85.	Ms. Tanwi Rath B.A LL.B (Hons) Khurda	20.09.1993 30.09.2051 30.09.2053	30.07.2018	30.07.2018	Gram Nyayadhikari, Raghunathpur 20.05.2023	
86.	Dr. Sumitra Biswal , LL.M, Ph.D Cuttack	10.06.1979 30.06.2037 30.06.2039	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bhawanipatna 20.05.2023	
87.	Ms. Deeparani Jena , LL.B Keonjhar	16.06.1989 30.06.2047 30.06.2049	30.07.2018	30.07.2018	S.D.J.M, Bolangir 01.07.2024	
88.	Shri Partha Pratik , B.A LL.B (Hons) Mayurbhanj	22.04.1990 30.04.2048 30.04.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Sambalpur 08.05.2023	
89.	Smt. Pranati Patel , LL.B Sundargarh	07.07.1984 31.07.2042 31.07.2044	30.07.2018	30.07.2018	J.M.F.C, G. Udayagiri 30.01.2025	
90.	Ms. Maitri Samantaray , LL.B Cuttack	16.02.1990 29.02.2048 28.02.2050	30.07.2018	30.07.2018	J.M.F.C (Outskirt), Bhubaneswar 08.05.2023	
91.	Ms. Suprabha Kundu , LL.B Jajpur	11.05.1993 31.05.2051 31.05.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Binika 23.07.2024	
92.	Ms. Rashmi Narayani Mishra , LL.B Cuttack	25.07.1979 31.07.2037 31.07.2039	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Betanoti 01.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
93.	Shri Sourav Sagar Pradhan, B.A LL.B (Hons) Deogarh	30.06.1994 30.06.2052 30.06.2054	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Nimapara 05.07.2024	
94.	Shri Bishwa Bhusan Nayak, LL.B Kendrapara	11.04.1980 30.04.2038 30.04.2040	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Kujang 17.05.2023/ 18.01.2025	
95.	Shri Sangram Kumar Mishra, LL.B Khurda	04.05.1984 31.05.2042 31.05.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Pipili 18.07.2022	
96.	Ms. Narmada Kar, LL.B Cuttack	29.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Gram Nyayadhikari, Puri 20.07.2022	
97.	Ms. Sasmita Sahoo, LL.B Cuttack	19.07.1987 31.07.2045 31.07.2047	30.07.2018	30.07.2018	J.M.F.C (Cog. Taking), Kendrapara 05.07.2024	
98.	Ms. Rajashree Aryabala Tripathy B.Sc LL.B (Hons) Angul	21.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	J.M.F.C, Baramba 20.05.2023	
99.	Shri Saurav Sharma, B.A LL.B (Hons) Sambalpur	05.01.1991 31.01.2049 31.01.2051	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Hatadihi 05.07.2024	
100.	Shri Sovan Kumar Panda, LL.B Khurda	02.07.1993 31.07.2051 31.07.2053	30.07.2018	30.07.2018	J.M.F.C, Kashipur 06.02.2023	
101.	Ms. Swastika Panda, B.A LL.B (Hons) Jharsuguda	23.01.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Boriguma 29.10.2024	
102.	Ms. Pratyasha Ray B.A LL.B (Hons) Bolangir	27.01.1989 31.01.2047 31.01.2049	30.07.2018	30.07.2018	Gram Nyayadhikari. Sukinda 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
103.	Ms. Sasmita Sethy, LL.B Cuttack	27.05.1981 31.05.2039 31.05.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Berhampur 20.05.2023	
104.	Smt. Sanghamitra Dwibedi LL.B Kendrapara	28.04.1988 30.04.2046 30.04.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jharigaon 05.07.2024	
105.	Ms. Sunita Biswal B.A LL.B (Hons) Khurda	08.05.1989 31.05.2047 31.05.2049	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Jajpur 12.11.2024	
106.	Dr. Subhashree Mall, LL.M, Ph.D Khurda	29.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Niali 20.05.2023	
107.	Ms. Chuneey Nayak, LL.B Nayagarh	29.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Lamtaput at Koraput 05.07.2024	
108.	Ms. Sipra Priyadarsini Sahu, B.A, LL.M Jagatsinghpur	15.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kotagarh 01.07.2024	
109.	Smt. Sudhabai Agrawal, LL.B Sambalpur	27.11.1986 30.11.2044 30.11.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Koraput 20.05.2023	
110.	Shri Diptiranjana Dash, LL.B Puri	01.06.1985 31.05.2043 31.05.2045	30.07.2018	30.07.2018	J.M.F.C, Madanpur-Rampur 05.07.2024	
111.	Smt. Banaja Mohanty, LL.B Kalahandi	04.07.1978 31.07.2036 31.07.2038	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Hinjilicut 01.07.2024	
112.	Ms. Lipsa Rout, B.A LL.B (Hons) Kendrapara	09.02.1994 29.02.2052 28.02.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kokasara 30.01.2025	
113.	Ms. Shruti Patnaik, B.A LL.B Khurda	10.04.1991 30.04.2049 30.04.2051	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Morada 01.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
114.	Shri Asit Kumar Sahoo, B.A LL.B (Hons) Sundargarh	09.07.1990 31.07.2048 31.07.2050	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jaipatna 05.07.2024	
115.	Ms. Sunila Mishra, LL.B. Nayagarh	03.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C, Cuttack 01.07.2024	
116.	Ms. Diptimayee B.A LL.B (Hons) Bhadrak	06.10.1988 31.10.2046 31.10.2048	30.07.2018	30.07.2018	J.M.F.C, Sundargarh 01.07.2024	
117.	Ms. Swarnaprava Swain, B.A LL.B (Hons) Khurda	24.05.1988 31.05.2046 31.05.2048	30.07.2018	30.07.2018	J.M.F.C, Jaleswar 16.08.2022	
118.	Ms. Monica Acharya, B.A LL.B (Hons) Cuttack	18.02.1993 28.02.2051 28.02.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Rasagovindapur 12.11.2024	
119.	Smt. Bimal Laxmi Choudhury, LL.B Cuttack	02.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kudumulguma 01.07.2024	
120.	Shri Umakanta Behera, LL.B Keonjhar	15.08.1981 31.08.2039 31.08.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Bhadrak 01.07.2024	
121.	Ms. Pooja Jain LL.B Angul	28.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C-III (Cog. Taking), Bhubaneswar 21.11.2022	
122.	Shri Siddhant Mishra, B.A, LL.M Cuttack	11.12.1993 31.12.2051 31.12.2053	30.07.2018	30.07.2018	J.M.F.C-I (Cog. Taking), Sambalpur 09.05.2023	
123.	Smt. Suhani Patnaik, B.A LL.B (Hons) Khurda	20.05.1992 31.05.2050 31.05.2052	30.07.2018	30.07.2018	J.M.F.C, Luisingha 05.07.2024	
124.	Ms. Aishwarya Kar, B.A LL.B (Hons) Jajpur	30.03.1993 31.03.2051 31.03.2053	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tumudibandha 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
125.	Dr. Tarini Prasad Sahoo , Ph. D Dhenkanal/ Cuttack	31.03.1989 31.03.2047 31.03.2049	30.07.2018	30.07.2018	J.M.F.C-III (Cog. Taking), Cuttack 21.11.2022	
126.	Ms. Milon Tandi , B.A LL.B (Hons) Khurda	10.07.1991 31.07.2049 31.07.2051	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Sorada 05.07.2024	
127.	Ms. Jyotirmayee Sarangi B.A LL.B (Hons) Cuttack	01.02.1994 31.01.2052 31.01.2054	30.07.2018	30.07.2018	Gram Nyayadhikari, Kolnara at Rayagada 01.07.2024	
128.	Ms. Itishree Mohapatra B.A LL.B (Hons) Khurda	02.06.1992 30.06.2050 30.06.2052	30.07.2018	30.07.2018	J.M.F.C- V (Cog. Taking), Bhubaneswar 05.07.2024	
129.	Ms. Diptimayee Sahu , LL.B Baragarh	12.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bhampur 01.07.2024	
130.	Ms. Bidyutalata Pradhan , LL.B Sambalpur	27.08.1986 31.08.2044 31.08.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Pattamundai 05.07.2024	
131.	Smt. Sibani Mishra , LL.B Khurda	14.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Gram Nyayadhikari, Rajnagar 01.07.2024	
132.	Shri Himanshu Sekhar Acharya , LL.B Keonjhar	15.06.1983 30.06.2041 30.06.2043	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kodala 01.07.2024	
133.	Ms. Samikshya Mohanty B.A LL.B (Hons) Jajpur	17.05.1994 31.05.2052 31.05.2054	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Rampur 05.07.2024	
134.	Smt. Nilima Sarangi LL.B Cuttack	05.06.1984 30.06.2042 30.06.2044	30.07.2018	30.07.2018	J.M.F.C, Digapahandi 05.07.2024	
135.	Smt. Ananya Das B.A LL.B (Hons) Puri	10.01.1992 31.01.2050 31.01.2052	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Jagatsinghpur 08.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
136.	Shri Yudhisthir Dalei LL.B Nayagarh	28.04.1984 30.04.2042 30.04.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chilika 01.07.2024	
137.	Ms. Priyadarsini Tripathy LL.B Cuttack	14.04.1989 30.04.2047 30.04.2049	30.07.2018	30.07.2018	J.M.F.C-II (Cog. Taking), Bhubaneswar 05.07.2024	
138.	Ms. Zarine Khan B.A LL.B (Hons) Khurda	12.03.1992 31.03.2050 31.03.2052	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chandahandi 01.07.2024	
139.	Smt. Prangya Paramita Mohanty LL.B Jagatsinghpur	06.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Sinapali 05.07.2024	
140.	Shri Abinash Nanda B.A LL.B (Hons) Sonepur	04.06.1993 30.06.2051 30.06.2053	30.07.2018	30.07.2018	J.M.F.C-IV (Cog. Taking), Cuttack 21.11.2022	
141.	Smt. Payal Gupta, LL.B Cuttack / Haryana	19.09.1985 30.09.2043 30.09.2045	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Muribahal 05.07.2024	
142.	Shri Charan Kumar Jena, LL.B Puri / Bhubaneswar	08.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Rourkela 29.08.2022	
143.	Ms. Jhilileena Nayak, LL.B Puri Bhubaneswar	20.07.1983 31.07.2041 31.07.2043	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), Aska 06.02.2023	
144.	Smt. Sunita Mishra LL.B Khurda	12.02.1987 28.02.2045 28.02.2047	30.07.2018	30.07.2018	Gram Nyayadhikari, Dunguripali 17.05.2023	
145.	Smt. Varsha Mohanty, LL.B Khurda	23.11.1984 30.11.2042 30.11.2044	30.07.2018	30.07.2018	Gram Nyayadhikari, Komna 21.11.2022	
146.	Shri Deepankar Bal B.A LL.B (Hons) Khurda / Haryana	04.08.1985 31.08.2043 31.08.2045	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jashipur 05.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
147.	Shri Nityanand Choubey LL.B Sambalpur	03.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	Gram Nyayadhikari, Brahmagiri 01.07.2024	
148.	Shri Padmalav Majhi , LL.B Ganjam	15.03.1986 31.03.2044 31.03.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Mathili 09.05.2023	
149.	Ms. Ananya Aparimita , LL.B Jagatsinghpur	13.06.1988 30.06.2046 30.06.2048	30.07.2018	30.07.2018	J.M.F.C (Transport), Berhampur 18.07.2022	
150.	Shri Amit Kumar Behera , LL.B Balasore	05.03.1987 31.03.2045 31.03.2047	30.07.2018	30.07.2018	J.M.F.C (Rural), Rourkela 05.07.2024	
151.	Smt. Nisha Agrawal LL.B Cuttack	30.10.1984 31.10.2042 31.10.2044	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Basudevpur 05.07.2024	
152.	Shri Biraja Prasad Panda , LL.B Khurda	25.06.1986 30.06.2044 30.06.2046	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jajpur Road 08.05.2023	
153.	Shri Bhanupratap Mishra LL.B Cuttack	03.06.1987 30.06.2045 30.06.2047	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.), 1 st Court, Cuttack 01.07.2024	
154.	Ms. Priyadarshini Kumbhar , B.Sc LL.B (Hons) Bolangir	19.11.1992 30.11.2050 30.11.2052	30.07.2018	30.07.2018	J.M.F.C, Jajpur Road 29.10.2024	
155.	Smt. Roshnibala Senapati , B.Sc. LL.M Jajpur	07.07.1981 31.07.2039 31.07.2041	30.07.2018	30.07.2018	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Ersama 05.07.2024	
156.	Shri Sthitapragnya Biswal , LL.B Cuttack	11.04.1978 30.04.2036 30.04.2038	30.07.2018	30.07.2018	J.M.F.C, Basudevpur 25.07.2023	
157.	Shri Surya Narayan Mohanty , LL.B Puri	11.07.1986 31.07.2044 31.07.2046	30.07.2018	30.07.2018	J.M.F.C-IV (Cog. Taking), Bhubaneswar 06.02.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
158.	Ms. Ipsita Abhinandita Mishra , B.A, LL.B, Angul	24.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Telkoi 05.07.2024	
159.	Sri Tanmaya Ranjan Das , LL.M, Balasore	11.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	J.M.F.C- I (Cog. Taking), Puri 18.07.2022/ 21.11.2022	
160.	Ms. Shrutakirti Acharya , LL.B, Cuttack	14.06.1990 30.06.2048 30.06.2050	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Puri 21.11.2022,	
161.	Ms. Reeti Tripathy , B.A, LL.B, Jagatsinghpur	09.04.1995 30.04.2053 30.04.5055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum- J.M.F.C, Nischintakoili 09.11.2024	
162.	Sri Chinmaya Das , B.A, LL.B, Balasore	12.07.1995 31.07.2053 31.07.2055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Dhamnagar 05.07.2024	
163.	Ms. Shreemayee Nanda , B.A, LL.B, Cuttack	08.12.1994 31.12.2052 31.12.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chandikhole 04.02.2025	
164.	Ms. Subhalaxmi Priyadarsini , B.A, LL.B, Ganjam	23.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	J.M.F.C, Salipur 25.07.2022	
165.	Ms. Ritika Garg , Bsc, LL.B, Rayagada	01.06.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	Gram Nyayadhikari, Similliguda 18.07.2022	
166.	Sri Prakash Kumar Kar , LL.B, Bhadrak	08.01.1989 31.01.2047 31.01.2049	24.09.2019	24.09.2019	Addl. Assistant Commissioner of Endowments, Cuttack 05.07.2024	
167.	Ms. Taslima Das , LL.B, Jagatsinghpur	02.07.1994 31.07.2052 31.07.2054	24.09.2019	24.09.2019	J.M.F.C, Khandapada 22.07.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
168.	Ms. Angswarupa Chatterjee, BBA, LL.B, BBSR/ Kolkata (W.B)	13.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Hemgiri 03.05.2022	
169.	Sri Tarun Kumar Sethi, LL.M, Khurda	28.01.1994 31.01.2052 31.01.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, R. Udayagiri 09.05.2023	
170.	Ms. Ritika Jena, B.A, LL.B, Cuttack	15.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	J.M.F.C (Rural) (Cog. Taking), Berhampur 30.01.2025	
171.	Ms. Hitashree Behera, B.A, LL.B, Mayurbhanj	20.04.1994 30.04.2052 30.04.2054	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jatni 01.08.2022	
172.	Sri Suvankar Mohanty, BBA, LL.B, Khurda	23.09.1993 30.09.2051 30.09.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn)-cum-J.M.F.C., Padampur (Rayagada) 23.12.2023	
173.	Ms. Pracheta Priyadarshini Mohapatra, B.A, LL.B, Ganjam	08.07.1993 31.07.2051 31.07.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chandbali 07.07.2022	
174.	Sri Pravin Kumar Hota, B.A, LL.B, Sundargarh	22.11.1991 30.11.2049 30.11.2051	24.09.2019	24.09.2019	J.M.F.C, Mottu 18.07.2022	
175.	Sri Manoj Kumar Das Mohapatra, MCA, LL.M, Balasore	27.08.1986 31.08.2044 31.08.2046	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Bhadrak 05.07.2024	
176.	Ms. Puja Priyadarshini Pati, Bsc., LL.B, Dhenkanal	15.05.1994 31.05.2052 31.05.2054	24.09.2019	24.09.2019	J.M.F.C, Purusottampur 22.07.2022	
177.	Sri Satyanarayan Dash, B.A, LL.B, Puri	27.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	J.M.F.C, Narasinghpur 05.07.2024	
178.	Ms. Debashree Das, LL.B, Cuttack	19.11.1992 30.11.2050 30.11.2052	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Biramitrapur 03.05.2022	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
179.	Ms. Pallavi Priyadarsini Dash, LL.M, Khurda	08.03.1995 31.03.2053 31.03.2055	24.09.2019	24.09.2019	J.M.F.C (City), Cuttack 01.07.2024	
180.	Sri Harmohan Dash, LL.M, Puri	30.12.1985 31.12.2043 31.12.2045	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Odagaon 19.07.2022	
181.	Ms. Parinita Nayak, LL.M, Khurda	01.03.1990 29.02.2048 28.02.2050	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Buguda 25.07.2022	
182.	Ms. Smitashree Banikalyani Mishra, B.A, LL.B, Cuttack	28.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kantamal 29.10.2024	
183.	Ms. Pragyan Rout, LL.B, Khurda	06.09.1982 30.09.2040 30.09.2042	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jagannathprasad 31.08.2022	
184.	Sri A. Abhinash Naidu, LL.M, Puri	12.01.1995 31.01.2053 31.01.2055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Polsara 01.07.2024	
185.	Ms. Preranashree Deo, B.A, LL.B, Ganjam	18.12.1991 31.12.2049 31.12.2051	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tigiria 18.07.2022	
186.	Ms. Soumyashree Mahapatra, B.A, LL.B, Khurda	07.03.1995 31.03.2053 31.03.2055	24.09.2019	24.09.2019	Gram Nyayadhikari, Odagaon 22.01.2024	
187.	Sri Sumanta Kumar Pattnaik, LL.M, Kalahandi	08.08.1990 31.08.2048 31.08.2050	24.09.2019	24.09.2019	J.M.F.C (Rural), Cuttack 01.07.2024	
188.	Ms. Nazeda Khatun, LL.B, Sambalpur	10.12.1993 31.12.2051 31.12.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Lanjigarh 12.11.2024	
189.	Ms. Monali Behera, LL.M, Cuttack	04.02.1995 28.02.2053 28.02.2055	24.09.2019	24.09.2019	Gram Nyayadhikari, Kashinagar 12.11.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
190.	Sri Anusam Dash, LL.M, Khurda	05.03.1992 31.03.2050 31.03.2052	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum- J.M.F.C, Kanas 03.05.2022	
191.	Sri Pradosh Kumar Dash, LL.M, Khurda	24.08.1993 31.08.2051 31.08.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Salipur 09.05.2023	
192.	Ms. Soncy Senile, B.A, LL.M, Bhadrak	05.11.1994 30.11.2052 30.11.2054	24.09.2019	24.09.2019	J.M.F.C-II (Cog. Taking), Cuttack 29.10.2024	
193.	Sri Somesh Somyajit Panda, B.A, LL.B, Cuttack	28.05.1995 31.05.2053 31.05.2055	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Thuamul-Rampur 03.05.2022	
194.	Ms. Sonali Mohanty, LL.B, Khurda	27.02.1993 28.02.2051 28.02.2053	24.09.2019	24.09.2019	Civil Judge (Jr. Divn.), Bargarh 06.02.2023	
195.	Ms. Shreeya Reetuparna Sahu, B.A, LL.B, Kalahandi	21.06.1995 30.06.2053 30.06.2055	24.09.2019	24.09.2019	J.M.F.C, Rajgangpur 22.07.2022	
196.	Ms. Sudha Shree Surjhalia, B.A, LL.B, Sundargarh	01.11.1994 31.10.2052 31.10.2054	24.09.2019	24.09.2019	J.M.F.C (Cog. Taking), Dhenkanal 18.07.2022/ 21.11.2022	
197.	Sri Ashwini Kumar Sahu, LL.B., Sundargarh	02.04.1989 30.04.2047 30.04.2049	24.09.2019	24.09.2019	J.M.F.C, Bissam-Cuttack 27.07.2022	
198.	Ms. Irsheeta Kesharwani, LL.B., Sambalpur	03.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	Gram Nyayadhikari, Attabira 20.05.2023	
199.	Ms. Sambedana Sandeep, LL.B., Khurda	30.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C (City) (Cog. Taking), Balasore 12.11.2024	
200.	Ms. Krushna Mishra, LL.B., Khurda	07.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Patrapur 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
201.	Ms. Priyanka Priyadarsini Patel, LL.B., Sambalpur	08.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bheden 20.05.2023	
202.	Sri Subhajit Behera LL.B., Khurda	03.08.1994 31.08.2052 31.08.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Mohana 08.05.2023	
203.	Sri Adarsh Kumar Behera, LL.B., Kalahandi	27.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Begunia 04.11.2023	
204.	Sri Deban Satyadarshi Nanda, LL.B., Puri	20.06.1995 30.06.2053 30.06.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Aul 05.07.2024	
205.	Sri Abhinandan Rai, LL.B., Cuttack	07.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C., Muniguda 23.12.2023	
206.	Ms. Sweta Dash, LL.B., Cuttack	15.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	J.M.F.C-I (Cog. Taking), Bhubaneswar 29.10.2024	
207.	Ms. Sharmistha Padhy, LL.B., Khurda	10.05.1995 31.05.2053 31.05.2055	06.08.2021	06.08.2021	J.M.F.C, Rourkela 02.09.2024	
208.	Ms. Laxmipriya Swain, LL.B., Kendrapara	11.05.1988 31.05.2046 31.05.2048	06.08.2021	06.08.2021	J.M.F.C-I (Cog. Taking), Baripada 01.07.2024	
209.	Sri Rajesh Kumar Das, LL.B., Bhadrak	15.11.1995 30.11.2053 30.11.2055	06.08.2021	06.08.2021	J.M.F.C, Soro 01.07.2024	
210.	Sri Chandan Dehury, LL.B., Angul	30.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	J.M.F.C (LR & LTV), Bargarh 01.07.2024/ 04.02.2025	
211.	Ms. Mallika Goenka, B.Com, LL.B., Cuttack	08.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Barbil 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
212.	Ms. Subhalaxmi Pattanaik, LL.B., Dhenkanal	27.10.1994 31.10.2052 31.10.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Chhendipada 20.05.2023	
213.	Ms. Debamalinee Aishworya, LL.B., Khurda	24.03.1994 31.03.2052 31.03.2054	06.08.2021	06.08.2021	J.M.F.C, Daspalla 18.01.2025	
214.	Ms. Manaswini Mohapatra, LL.B., Cuttack	19.01.1995 31.01.2053 31.01.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Bijepur 18.09.2024	
215.	Sri Abhisekh Pothal, LL.B., Keonjhar	25.06.1989 30.06.2047 30.06.2049	06.08.2021	06.08.2021	Special Railway Magistrate, Kantabanji at Titilagarh 01.07.2024	
216.	Ms. Sushree Saipriya Tripathy, LL.B., Kendrapara	10.07.1996 31.07.2054 31.07.2056	06.08.2021	06.08.2021	J.M.F.C, Bhubaneswar 01.07.2024	
217.	Ms. Krushna Subudhi, LL.M., Khurda	23.03.1992 31.03.2050 31.03.2052	06.08.2021	06.08.2021	J.M.F.C (Cog. Taking), Talcher 05.07.2024	
218.	Ms. Madhusmita Nayak, LL.B., Cuttack	30.06.1980 30.06.2038 30.06.2040	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Daringibadi 08.05.2023	
219.	Ms. Jaya Ray, LL.B., Sundargarh	19.07.1994 31.07.2052 31.07.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.), 2 nd Court, Cuttack 09.05.2023	
220.	Sri Sandeep Kumar Mohanty, LL.B., Khurda	01.10.1987 30.09.2045 30.09.2047	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.), Kendrapara 05.07.2024	
221.	Ms. Gargi Ray, LL.B., Cuttack	05.05.1996 31.05.2054 31.05.2056	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kabisuryanagar 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
222.	Ms. Sreya Satpathy, LL.M., Mayurbhanj	16.04.1994 30.04.2052 30.04.2054	06.08.2021	06.08.2021	J.M.F.C (2 nd Court), Barbil 09.05.2023	
223.	Sri Prithish Kumar Samal, LL.B., Jajpur	23.12.1993 31.12.2051 31.12.2053	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Harabhanga at Charichhaka 25.07.2023	
224.	Ms. Susmita Priyadarshini, LL.B., Cuttack	15.02.1994 29.02.2052 28.02.2054	06.08.2021	06.08.2021	J.M.F.C, Boudh 04.02.2025	
225.	Sri Brajesh Mishra, LL.B., Khurda	14.02.1995 28.02.2053 28.02.2055	06.08.2021	06.08.2021	Gram Nyayadhikari, Lakhanpur 01.07.2024	
226.	Ms. Debjaya Rath, LL.B., Puri	30.01.1993 31.01.2051 31.01.2053	06.08.2021	06.08.2021	Gram Nyayadhikari, Ghasipura 20.05.2023	
227.	Sri Bikash Kiran Mishra, LL.B., Khurda	26.04.1995 30.04.2053 30.04.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Dasmantpur 09.05.2023	
228.	Ms. Soyansikta Paty, LL.B., Khurda	26.11.1993 30.11.2051 30.11.2053	06.08.2021	06.08.2021	J.M.F.C-II (Cog. Taking), Sambalpur 05.07.2024	
229.	Ms. Bhagyashree Pati, LL.B., Sonapur	16.05.1990 31.05.2048 31.05.2050	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Saintala 09.05.2023	
230.	Ms. Sandhya Sucharita, LL.B., Khurda	05.12.1995 31.12.2053 31.12.2055	06.08.2021	06.08.2021	J.M.F.C (Transport), Sambalpur 05.07.2024	
231.	Sri Rahul Kumar Jena, LL.B., Khurda	28.02.1992 28.02.2050 29.02.2052	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kantabanji 08.05.2023	
232.	Ms. Sharon Bastia, LL.B., Khurda	15.04.1996 30.04.2054 30.04.2056	06.08.2021	06.08.2021	Gram Nyayadhikari, Sanakhemundi 20.05.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
233.	Ms. Mandira Mahanta, LL.B., Keonjhar	20.10.1995 31.10.2053 31.10.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Barpali 20.05.2023	
234.	Ms. Veeyenna Nayak, LL.B., Khurda	08.01.1991 31.01.2049 31.01.2051	06.08.2021	06.08.2021	J.M.F.C, Bhanjanagar 05.07.2024	
235.	Ms. Shibani Mohapatra, LL.B., Sundargarh	30.04.1992 30.04.2050 30.04.2052	06.08.2021	06.08.2021	J.M.F.C, Puri 05.07.2024	
236.	Ms. Silvassa Badajena, LL.B., Khurda	12.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Basta 20.05.2023	
237.	Ms. Pallavi Das, LL.B., Cuttack	16.08.1995 31.08.2053 31.08.2055	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Boden 01.07.2024	
238.	Sri Rakesh Behera, LL.B., Cuttack	02.06.1994 30.06.2052 30.06.2054	06.08.2021	06.08.2021	Special Railway Magistrate, Khurda Road 17.05.2023	
239.	Ms. Sabitri Das, LL.B., Bargarh	01.06.1992 31.05.2050 31.05.2052	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Banarpal 01.07.2024	
240.	Ms. Swagatika Swain, LL,B, Cuttack	12.07.1993 31.07.2051 31.07.2053	16.08.2022	16.08.2022	J.M.F.C, Chhatrapur 05.07.2024	
241.	Sri Girish Chandra Muduli, LL.B., Cuttack	21.11.1990 30.11.2048 30.11.2050	06.08.2021	06.08.2021	J.M.F.C (Transport), Cuttack 01.07.2024	
242.	Ms. Monalisa Pradhan, LL.M., Kendrapara	06.06.1996 30.06.2054 30.06.2056	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.), Jharsuguda 05.07.2024	
243.	Sri Debendra Nath Bagh, LL.B., Kalahandi	25.10.1980 31.10.2038 31.10.2040	06.08.2021	06.08.2021	Gram Nyayadhikari, Korukunda at Malkangiri 16.08.2022/ 21.11.2022 02.02.2023	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
244.	Sri Subodh Kumar Sethy, LL.B., Dhenkanal	19.12.1992 31.12.2050 31.12.2052	06.08.2021	06.08.2021	Gram Nyayadhipari, Tangi 09.05.2023	
245.	Sri Girija Shankar Bagh, LL.B., Sambalpur	04.05.1994 31.05.2052 31.05.2054	06.08.2021	06.08.2021	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Tarava 01.07.2024	
246.	Ms. Adyasha Mishra, LL.M., Khurda	10.05.1997 31.05.2055 31.05.2057	04.01.2023	04.01.2023	J.M.F.C-I (Cog. Taking), Cuttack 18.01.2025	
247.	Ms. Chetna Patnaik, LL.B., Cuttack	28.11.1996 30.11.2054 30.11.2056	04.01.2023	04.01.2023	J.M.F.C., Rairangpur 01.07.2024	
248.	Ms. A. Geetanjali Naidu, LL.M., Puri	17.09.1996 30.09.2054 30.09.2056	04.01.2023	04.01.2023	J.M.F.C (Cognizance), Aska 01.07.2024 / 12.11.2024	
249.	Sri Bibhu Prasad Nayak, LL.M., Nayagarh	27.06.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Gram Nyayadhipari, Dhamnagar 18.09.2024	
250.	Ms. Susmita Rath, LL.M., Cuttack	15.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Jaleswar 30.01.2025	
251.	Ms. Rajalaxmi Mohanty, LL.B., Puri	29.12.1997 31.12.2055 31.12.2057	04.01.2023	04.01.2023	J.M.F.C, Khallikote 13.01.2025	
252.	Sri Rajesh Mishra, LL.B., Khurda	18.05.1995 31.05.2053 31.05.2055	04.01.2023	04.01.2023	J.M.F.C, Kujanga 18.01.2025	
253.	Ms. Susmita Mishra, LL.B., Puri	11.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	J.M.F.C., Champua 01.07.2024	
254.	Sri Sitesh Mohanty, LL.M., Khurda	04.03.1993 31.03.2051 31.03.2053	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Konark 01.07.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
255.	Sri Binayak Prasad Sahoo, LL.B., Puri	10.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Reamal 01.07.2024	
256.	Ms. Shreeparna Mohapatra, LL.M., Cuttack	22.10.1993 31.10.2051 31.10.2053	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.), Khurda 30.01.2025	
257.	Sri Durga Prasad Panda, LL.B., Jajpur	03.07.1996 31.07.2054 31.07.2056	04.01.2023	04.01.2023	J.M.F.C (Cog. Taking), Khurda 30.01.2025	
258.	Ms. Arya Aishwarya Acharya, LL.M., Khurda	17.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	J.M.F.C (LR & LTV), Angul 04.02.2025	
259.	Ms. Anushree Jena, LL.B., Mayurbhanj	20.03.1993 31.03.2051 31.03.2053	04.01.2023	04.01.2023	J.M.F.C, Jajpur 05.09.2024	
260.	Ms. Samikshya Sa, LL.M., Sundargarh	21.04.1998 30.04.2056 30.04.2058	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Khariar 09.11.2024	
261.	Ms. Anwesha Das, LL.B., Cuttack	10.06.1997 30.06.2055 30.06.2057	04.01.2023	04.01.2023	J.M.F.C (LR & LTV), Berhampur 05.07.2024	
262.	Ms. Ipsita Bhoi, LL.B., Sundargarh	04.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Umerkote 13.01.2025	
263.	Smt. Sthitiprajna Amruta Tanaya, LL.M., Jagatsinghpur	19.05.1994 31.05.2052 31.05.2054	04.01.2023	04.01.2023	J.M.F.C., Athagarh 12.11.2024	
264.	Ms. Suprasi Sonali Mohapatra, LL.M., Puri	18.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	J.M.F.C., Dhenkanal 04.01.2023/ 08.01.2024/ 23.04.2024	
265.	Sri Animesh Jena, LL.B., Cuttack	05.03.1994 31.03.2052 31.03.2054	04.01.2023	04.01.2023	J.M.F.C., Jeypore 04.01.2023/ 08.01.2024/ 23.04.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
266.	Sri Subham Kanungo, LL.B., Sundargarh	25.09.1996 30.09.2054 30.09.2056	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C., Bangomunda 05.07.2024	
267.	Sri D.K. Balkrisnan, LL.B., Deogarh	05.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	J.M.F.C., Pattamundai 05.07.2024	
268.	Sri Subham Mishra, LL.B., Mayurbhanj	25.10.1997 31.10.2055 31.10.2057	04.01.2023	04.01.2023	J.M.F.C., Sohella 30.01.2025	
269.	Sri Deependra Singh Rathore, LL.B., Mayurbhanj	16.07.1997 31.07.2055 31.07.2057	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Junagarh 01.07.2024	
270.	Sri Punyashlok Dash, LL.B., Bolangir	07.12.1993 31.12.2051 31.12.2053	04.01.2023	04.01.2023	J.M.F.C., Ranpur 18.01.2025	
271.	Sri Shibasis Pani, LL.B., Cuttack	12.06.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-JMFC, Bhuban 30.01.2025	
272.	Ms. Karonika Ghose, LL.M., Cuttack	10.05.1997 31.05.2055 31.05.2057	04.01.2023	04.01.2023	J.M.F.C., Rourkela 04.01.2023/ 08.01.2024/ 23.04.2024	
273.	Smt. Madhusmita Mohapatra, LL.B., Khurda	24.12.1984 31.12.2042 31.12.2044	04.01.2023	04.01.2023	Gram Nyayadhikari, Bhogarai 30.01.2025	
274.	Sri Swades Tripathy, LL.B., Bhadrak	02.03.1998 31.03.2056 31.03.2058	04.01.2023	04.01.2023	J.M.F.C(LR & LTV), Bhubaneswar 01.07.2024	
275.	Ms. Smruti Abhilasha, LL.M., Ganjam	15.06.1997 30.06.2055 30.06.2057	04.01.2023	04.01.2023	J.M.F.C (LR & LTV), Jajpur 01.07.2024	
276.	Ms. Pratibha Dash, LL.B., Sambalpur	28.02.1997 28.02.2055 28.02.2057	04.01.2023	04.01.2023	J.M.F.C (Cog. Taking), Sundargarh 18.01.2025	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
277.	Sri Animesh Samal, LL.B., Jajpur	05.03.1990 31.03.2048 31.03.2050	04.01.2023	04.01.2023	J.M.F.C. (Cog. Taking), Jharsuguda 04.01.2023/ 08.01.2024/ 23.04.2024/ 04.02.2025	
278.	Ms. Binita Rout, LL.B., Bolangir	26.06.1988 30.06.2046 30.06.2048	04.01.2023	04.01.2023	J.M.F.C., Sambalpur 05.07.2024	
279.	Sri Rakesh Kumar Sahoo, LL.B., Keonjhar	17.07.1994 31.07.2052 31.07.2054	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Soro 01.07.2024	
280.	Smt. Rohinee Biswal, LL.B., Angul	09.01.1994 31.01.2052 31.01.2054	04.01.2023	04.01.2023	J.M.F.C, Berhampur 04.01.2023/ 05.07.2024/ 08.10.2024	
281.	Sri Sunaram Majhi, LL.B., Mayurbhanj	18.06.1990 30.06.2048 30.06.2050	04.01.2023	04.01.2023	J.M.F.C. (LR & LTV), Cuttack 05.07.2024/ 30.01.2025	
282.	Ms. Sambrudhi Sagarika Barik, LL.B., Keonjhar	02.09.1997 30.09.2055 30.09.2057	04.01.2023	04.01.2023	J.M.F.C., Nayagarh 04.01.2023/ 08.01.2024/ 23.04.2024	(Deputed to Civil Judge (JD)-cum-SDJM, Phulbani-05.08.2024)
283.	Sri Shreechandana Sethi, LL.B., Puri	10.04.1993 30.04.2051 30.04.2053	04.01.2023	04.01.2023	J.M.F.C., Dharamgarh 01.07.2024	
284.	Sri Aditya Narayan Maharana, LL.B., Ganjam	30.06.1994 30.06.2052 30.06.2054	04.01.2023	04.01.2023	J.M.F.C (LR & LTV), Balasore 04.01.2023/ 08.01.2024/ 23.04.2024/ 29.10.2024	
285.	Sri Richi Millan Patra, LL.B., Kendrapara	18.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	J.M.F.C., Rayagada 04.01.2023/ 08.01.2024/ 23.04.2024	
286.	Ms. Archana Mallick, LL.B., Jagatsinghpur	15.06.1995 30.06.2053 30.06.2055	04.01.2023	04.01.2023	J.M.F.C., Bhawanipatna 12.11.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
287.	Ms. Trupti Das, LL.B., Bhadrak	01.06.1992 31.05.2050 31.05.2052	04.01.2023	04.01.2023	J.M.F.C., Aska 12.11.2024	
288.	Sri Aakash Mohapatra, LL.B., Sundargarh	11.01.1997 31.01.2055 31.01.2057	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Similiguda 09.11.2024	
289.	Smt. Lalita Patra, LL.B., Koraput	09.06.1983 30.06.2041 30.06.2043	04.01.2023	04.01.2023	J.M.F.C, Nayagarh 01.07.2024	
290.	Sri Sadhak Karjee, LL.B., Gajapati	01.03.1998 29.02.2056 28.02.2058	04.01.2023	04.01.2023	J.M.F.C Jagatsinghpur 04.01.2023/ 08.01.2024/ 23.04.2024	
291.	Ms. Ipsita Priya Ekka, LL.B., Sundargarh	18.08.1995 31.08.2053 31.08.2055	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Banapur 04.02.2025	
292.	Smt. Laxmi Behera, LL.B., Kendrapara	18.07.1984 31.07.2042 31.07.2044	04.01.2023	04.01.2023	J.M.F.C, Bolangir 04.01.2023/ 08.01.2024/ 23.04.2024	
293.	Sri Sisir Kumar Bhoi, LL.B., Sambalpur	27.02.1995 28.02.2053 28.02.2055	04.01.2023	04.01.2023	J.M.F.C., Puri 04.01.2023/ 08.01.2024/ 23.04.2024	
294.	Ms. Deepali Das, LL.B., Ganjam	01.07.1996 30.06.2054 30.06.2056	04.01.2023	04.01.2023	J.M.F.C., Baripada 04.01.2023/ 08.01.2024/ 23.04.2024	
295.	Ms. Deepta Sethi, LL.M., Mayurbhanj	28.01.1993 31.01.2051 31.01.2053	04.01.2023	04.01.2023	Civil Judge (Jr. Divn.)-cum-J.M.F.C, Kesinga 04.02.2025	
296.	Ms. Sushrita Mishra B.A. LL.B (Hons.) Jajpur	29.11.1998 30.11.2056 30.11.2058	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Nayagarh 27.03.2024	
297.	Ms. Nilisha Pattnayak B.A LL.B (Hons) Balasore	13.09.1998 30.09.2056 30.09.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Puri 27.03.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
298.	Ms. Rani Ranjeeta Pattnaik B.A LL.B (Hons) Kalahandi	19.12.1997 31.12.2055 31.12.2057	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Bhubaneswar 27.03.2024	
299.	Ms. Lopamudra Acharya B.A LL.B (Hons) Khurda	04.06.1996 30.06.2054 30.06.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Phulbani 27.03.2024	
300.	Ms. Harshita Mishra B.A LL.B (Hons) Sundargarh	26.07.1997 31.07.2055 31.07.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Balasore 27.03.2024	
301.	Ms. Prangya Suman Mohapatra LL.M Dhenkanal	22.12.1997 31.12.2055 31.12.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Jeypore 27.03.2024	
302.	Ms. S R Toshali B.A LL.B (Hons) Ganjam	06.03.1997 31.03.2055 31.03.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Rayagada 27.03.2024	
303.	Sri Satyajit Pani B.A LL.B (Hons) Khurda	25.05.1996 31.05.2054 31.05.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Paralakhemundi 27.03.2024	
304.	Sri Lalitendu Debata B.A LL.B (Hons) Sundargarh	15.03.1999 31.03.2057 31.03.2059	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Cuttack 27.03.2024	
305.	Ms. Jijnasa Panda B.A LL.B (Hons) Sambalpur	25.03.1996 31.03.2054 31.03.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Cuttack 27.03.2024	
306.	Ms. Subhashree Saumyakanti Pradhan B.A LL.B (Hons) Puri	11.05.1997 31.05.2055 31.05.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Bhawanipatna 27.03.2024	
307.	Ms. Rojalinee Das LLB. Jagatsinghpur	15.07.1992 31.07.2050 31.07.2052	27.03.2024	27.03.2024	Civil Judge on Probation, Sundargarh 27.03.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
308.	Ms. Subhasmita Subhadarsini Patra LL.M Jajpur	18.04.1998 30.04.2056 30.04.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Deogarh 27.03.2024	
309.	Sri Spandan Pattanaik B.A LL.B (Hons) Cuttack	30.07.1997 31.07.2055 31.07.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Rourkela 27.03.2024	
310.	Sri Badrinath Biswal LLB. Puri	15.01.1997 31.01.2055 31.01.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Phulbani 27.03.2024	
311.	Ms. Madhusraba Mohanty B.A LL.B (Hons) Cuttack	11.07.1996 31.07.2054 31.07.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Baripada 27.03.2024	
312.	Ms. Suchintita Dash B.A LL.B (Hons) Puri	21.02.1999 28.02.2057 28.02.2059	27.03.2024	27.03.2024	Civil Judge on Probation, Bhawanipatna 27.03.2024	
313.	Ms. Deeksha Routray LL.M Khurda	21.02.1997 28.02.2055 28.02.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Jeypore 27.03.2024	
314.	Sri Sanket Samal B.A LL.B (Hons) Jajpur	04.05.1999 31.05.2057 31.05.2059	27.03.2024	27.03.2024	Civil Judge on Probation, Sambalpur 27.03.2024	
315.	Ms. Seema Agarwalla LLB. Nayagarh	18.08.1995 31.08.2053 31.08.2055	27.03.2024	27.03.2024	Civil Judge on Probation, Baripada 27.03.2024	
316.	Sri Amlan Rath LL.M Puri	06.08.1996 31.08.2054 31.08.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Bhadrak 27.03.2024	
317.	Ms. Jasaswini Mahapatro LLB. Ganjam	12.01.1999 31.01.2057 31.01.2059	27.03.2024	27.03.2024	Civil Judge on Probation, Cuttack 27.03.2024	
318.	Sri Aditya Kumar Prusty LLB. Cuttack	19.06.1996 30.06.2054 30.06.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Malkangiri 27.03.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
319.	Sri Sritam Siddhanta Padhy LL.M Rayagada	02.12.1992 31.12.2050 31.12.2052	27.03.2024	27.03.2024	Civil Judge on Probation, Bhadrak 27.03.2024	
320.	Ms. Narmada Pradhan LL.M Khurda	22.06.1997 30.06.2055 30.06.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Jharsuguda 27.03.2024	
321.	Ms. Rutuparna Dash LL.M Khurda	17.08.1997 31.08.2055 31.08.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Bargarh 27.03.2024	
322.	Sri Pabitra Mohan Panda LL.M Nabarangpur	12.02.1998 29.02.2056 28.02.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Balasore 27.03.2024	
323.	Sri Chetan Ladha B.A LL.B (Hons) Mayurbhanj	28.12.1995 31.12.2053 31.12.2055	27.03.2024	27.03.2024	Civil Judge on Probation, Puri 27.03.2024	
324.	Ms. Sudatta Panigrahi LL.M Keonjhar	23.05.1994 31.05.2052 31.05.2054	27.03.2024	27.03.2024	Civil Judge on Probation, Balasore 27.03.2024	
325.	Ms. Aparna Sahoo B.A LL.B (Hons) Khurda	28.04.1999 30.04.2057 30.04.2059	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Sambalpur 27.03.2024	
326.	Ms. Vaishali Bahubalendra B.Sc. LLB. (Hons) Cuttack	08.09.1994 30.09.2052 30.09.2054	27.03.2024	27.03.2024	Civil Judge on Probation, Paralakhemundi 27.03.2024	
327.	Sri Subhransu Thakur LLB. Kalahandi	21.10.1996 31.10.2054 31.10.2056	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Jajpur 27.03.2024	
328.	Ms. Aishwarya Mahapatra LLB. Khurda	30.10.1994 31.10.2052 31.10.2054	27.03.2024	27.03.2024	Civil Judge on Probation, Sambalpur 27.03.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
329.	Ms. Swati Satyanita Mishra LL.M Dhenkanal	06.03.1998 31.03.2056 31.03.2058	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Balasore 27.03.2024	
330.	Ms. Pranati Rath LLB. Jagatsinghpur	06.07.1999 31.07.2057 31.07.2059	27.03.2024	27.03.2024	Civil Judge on Probation, Sonapur 27.03.2024	
331.	Ms. Debasmita B.A LL.B (Hons) Sundargarh	08.05.1995 31.05.2053 31.05.2055	27.03.2024	27.03.2024	Civil Judge on Probation, Khurda 27.03.2024	
332.	Ms. Deepika Badamali LLB. Boudh	11.06.1995 30.06.2053 30.06.2055	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Berhampur 27.03.2024	
333.	Ms. Ankita Panigrahi B.A LL.B (Hons) Cuttack	17.02.1999 28.02.2057 28.02.2059	27.03.2024	27.03.2024	Civil Judge on Probation, Nabarangpur 27.03.2024	
334.	Sri Ankit Dewangan B.A LL.B (Hons) Nuapada	28.10.1998 31.10.2056 31.10.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Jagatsinghpur 27.03.2024	
335.	Dr. Sarita Moharana LL.M., Ph.D Jagatsinghpur	21.05.1984 31.05.2042 31.05.2044	27.03.2024	27.03.2024	Civil Judge on Probation, Angul 27.03.2024	
336.	Sri Debasish Mishra LLB. Boudh	15.06.1997 30.06.2055 30.06.2057	27.03.2024	27.03.2024	Civil Judge on Probation, Kendrapara 27.03.2024	
337.	Ms. Meghna Panda LLB. Puri	23.07.1996 31.07.2054 31.07.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Balasore 27.03.2024	
338.	Sri Sourav Mahapatra B.A LL.B (Hons) Bargarh	03.08.1996 31.08.2054 31.08.2056	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Puri 27.03.2024	
339.	Ms. Arghyarupa Mishra B.A LL.B (Hons) Cuttack	30.06.1999 30.06.2057 30.06.2059	27.03.2024	27.03.2024	Civil Judge on Probation, Bolangir 27.03.2024	

Sl. No.	Name, Qualification, Home District, Place of Practice	Date of Birth, Date of Retirement (58) (60)	Date of entry into Govt. service, Date of entry into judiciary	Date of joining in respective service / Date of confirmation	Present Post Date of joining	Remarks
1	2	3	4	5	6	7
340.	Ms. Ritusri Maharana LL.M Balasore	23.04.1998 30.04.2056 30.04.2058	27.03.2024	27.03.2024	Civil Judge on Probation (LR & LTV), Angul 27.03.2024	
341.	Ms. Nirali Samantaray B.A LL.B (Hons) Khurda	14.05.1994 31.05.2052 31.05.2054	27.03.2024	27.03.2024	Civil Judge on Probation, Boudh 27.03.2024	
342.	Ms. Dikshya Seth LL.M Koraput	03.05.1995 31.05.2053 31.05.2055	27.03.2024	27.03.2024	Civil Judge on Probation, Dhenkanal 27.03.2024	
343.	Ms. Nishtha B.A LL.B (Hons) Sundargarh	06.05.1990 31.05.2048 31.05.2050	27.03.2024	27.03.2024	Civil Judge on Probation, Jajpur 27.03.2024	
344.	Sri Anshuman Rath B.A LL.B (Hons) Sundargarh	11.05.1996 31.05.2054 31.05.2056	27.03.2024	27.03.2024	Civil Judge on Probation, Cuttack 27.03.2024	
345.	Ms. Sasmita Samal LLB. Kendrapara	05.07.1998 31.07.2056 31.07.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Berhampur 27.03.2024	
346.	Ms. Smita Lakra B.A LL.B (Hons) Sundargarh	22.07.1994 31.07.2052 31.07.2054	27.03.2024	27.03.2024	Civil Judge on Probation, Cuttack 27.03.2024	
347.	Sri Jangam Eswar LL.M Koraput	31.08.1998 31.08.2056 31.08.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Dhenkanal 27.03.2024	
348.	Ms. J Mohini B.A LL.B (Hons) Koraput	14.12.1995 31.12.2053 31.12.2055	27.03.2024	27.03.2024	Civil Judge on Probation, Cuttack 27.03.2024	
349.	Ms. Binapani Tandi B.A LL.B (Hons) Nuapada	15.07.1998 31.07.2056 31.07.2058	27.03.2024	27.03.2024	Civil Judge on Probation, Jajpur 27.03.2024	
